



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|---|--|---|--|
| - FOR ORDERS - | | | | |
| 1 | WA/314/2017 | GITANJALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS | MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM | GA, ASSAM MRS.R B BORA |
| 2 | PIL(Suo Moto)/3/2022 FIXED | XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS. | SC, GHC | GA, ASSAM |
| 3 | WITH WP(C)/239/2024 | RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS | MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT | GA, ASSAM |
| 4 | Cont.Cas(C)(Suo Moto)/3/2023 | XXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS | MR. T J MAHANTA SC, GHC | MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi |
| 5 | PIL/18/2023 FIXED | PRAMOD KALITA AND 2 ORS Versus THE UNION OF INDIA AND 17 ORS | MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR | GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, PCB SC, WATER RESOURCE SC, FOREST SC, G M D A SC, GMC |
| 6 | WA/382/2023 | BHARAT DAS Versus THE STATE OF ASSAM AND 6 ORS. | MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA | GA, ASSAM MR. O P BHATI (R-7) MR. A K JAIN (r-7) SC, REVENUE |
| 7 | PIL/35/2024 FIXED | SOCIETY OF GUARDIANS, Versus THE STATE OF ASSAM AND 6 ORS | MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA | GA, ASSAM MR. P K ROY(R-7) MR. S K CHAKRABORTY(R-7) SC, SEC. EDU. |
| 8 | Cont.Cas(C)/384/2024 | MD. JAKIR HUSSAIN AND 2 ORS. Versus RIJUMONI SARMA AND 2 ORS. | MR. S A AHMED MR. F A AHMED A. KHANAM | MR. B CHOUDHURY |

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| 9 | I.A.(Civil)/817/2024 in WA/2527/2024 | MD. ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS. | MR. R C DAS MR S HUSSAIN | GA, ASSAM |
| | WITH WA/2527/2024 (Filing Number) | ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS E | MR. R C DAS | |
| 10 | I.A.(Civil)/2145/2024 in WA/420/2023 | DR. PANKAJ KUMAR ROY, Versus THE STATE OF ASSAM AND 3 ORS | MR D C K HAZARIKA MS J KALITA J BEZBARUAH | SC, HIGHER EDU GA, ASSAM SC, SEBA |
| | WITH WA/420/2023 | DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS B | MR D C K HAZARIKA MS J KALITA J BEZBARUAH | GA, ASSAM SC, SEBA |
| | WITH WA/419/2023 | DR PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 12 ORS F | MR D C K HAZARIKA MS J KALITA J BEZBARUAH | SC, HIGHER EDU GA, ASSAM MR. P K ROY (r-11) MR. S K CHAKRABORTY (r-11) MR A CHAKRABORTY (r-11) MS. M DUTTA (r-11) MR S N KRISHNATRAYA (r-11) SC, SEBA SC, FINANCE GA, ASSAM |
| 12 | I.A.(Civil)/2347/2024 in Cont.Cas(C)/1/2023 | SAURABH SHARMA Versus LAXMANAN S, IAS AND 2 ORS | MR. A SARMA | GA, ASSAM |
| | WITH Cont.Cas(C)/1/2023 | SAURABH SHARMA Versus LAXMANAN S AND 2 ORS | MR. A SARMA | MR. D NATH (R-1,2) MS. M DEVI (R-1,2) MR P NAYAK (R-3) MS RUKMINI BARUA (R-3) MS PADMINI BARUA (R-3) |
| - FOR FRESH ADMISSION WITH STAY/BAIL - | | | | |
| 13 | WP(C)/1489/2023 | SMTI ALOKANANDA DASGUPTA Versus THE STATE OF ASSAM AND 3 ORS | MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY |
| 14 | Cus.Ref./2/2024 | COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG Versus SRI ANIL DIXIT | MR. S C KEYAL | MS S S ZIA |
| | WITH I.A.(Civil)/1627/2024 in Cus.Ref./2/2024 | COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG Versus SRI ANIL DIXIT | MR. S C KEYAL | |
| 15 | Cus.Ref./3/2024 | COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SAHIB JAIN | MR. S C KEYAL | MS S S ZIA |
| | WITH I.A.(Civil)/1839/2024 in Cus.Ref./3/2024 | COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SAHIB JAIN | MR. S C KEYAL | |
| 16 | Cus.Ref./6/2024 | COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. RENU THAPAR | MR. S C KEYAL | |
| | WITH I.A.(Civil)/2041/2024 in Cus.Ref./6/2024 | COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. RENU THAPAR | MR. S C KEYAL | |

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| 17 | Cus.Ref./7/2024 | COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. KAMALESH | MR. S C KEYAL | |
| | WITH I.A.(Civil)/2042/2024 in Cus.Ref./7/2024 |) COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. KAMALESH | MR. S C KEYAL | |
| 18 | WA/207/2024 | GUNAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM | SC, PWD |
| | | - FOR FRESH ADMISSION WITHOUT STAY/BAIL - | | |
| 19 | WA/184/2024 | ANJALU BORO Versus THE STATE OF ASSAM AND 4 ORS | MR. D BHUYAN | SC, EDU |
| | | - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | |
| 20 | WP(C)/2798/2019 | ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS. | MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS | GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.) SC, IWT |
| 21 | WA/432/2023 | MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS. | MR. S K DAS MR R KARIM MR D BARMAN | MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) MR. R SARMA(R-4) SC, SEC. EDU. |
| 22 | WA/433/2023 CAVT. NO.10982/023, CAVT./1098/2023 | BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS | MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA | MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR |
| | WITH I.A.(Civil)/3420/2023 in WA/433/2023 | BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS | MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA | MR. A C SARMA MR. M MONDAL FOR CAVEATOR |
| 23 | WA/92/2024 | LONGSING TERANG AND ANR. Versus THE STATE OF ASSAM AND 107 ORS B | MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA | SC, HIGHER EDU MR. P HAZARIKA (r- 22,24,28,42,63) MR. M K BORO (R- 9,14,18,29,37, 44,60,75,77,81) P. BORAH (r-22,24,28,42,63) MR. H S BORAH (r- 22,24,28,42,63) MR B P BORAH (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MR P J DUTTA (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MISS. J GOGOI (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MD BAKKAR ALI (R- 12,13,15,21,43, 50,53,55,66,68,74,85,86) SC, K A A C |
| 24 | WA/100/2024 FIXED, CAVT./683/2023 | KHUDEJA BEGUM Versus SALEHA BEGUM LASKAR AND 7 ORS. | MR. S BANIK MR. B U LASKAR | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS SC, SEC. EDU. FOR CAVEATOR |

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| 25 | WITH WA/355/2023 | KHUDEJA BEGUM Versus SALEHA BEGUM AND 5 ORS. A | MR. S BANIK MR. B U LASKAR | MR H R A CHOUDHURY MR F U BARBHUIYA SC, SEC. EDU. SC, FINANCE FOR CAVEATOR |
| 26 | WA/112/2024 | BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS | MR. S BISWAS MS D DEVI | GA, ASSAM SC, AG MR. K R PATGIRI MR. B GOGOI SC. AGRICULTURE SC, FINANCE |
| | WITH I.A.(Civil)/1036/2024 in WA/112/2024 | BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS | MR. S BISWAS MS D DEVI | GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE |
| 27 | WA/117/2024 | DR. AMIT SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS | MR.A SARMA MR.K PAUL MR D K DEY MR.J P CHAUHAN MS. R VERMA | SC, APSC MR K THAKUR (R-4) MS P DEVI (R-4) MS. NANDITA DEVI (R-4) MR P R SARMA (R-4) MR D MEDHI (R-4) B ALI SK (R-4) SC, HEALTH |
| 28 | WA/194/2024 CAVT. NO.05242/024, FIXED, CAVT./524/2024 | OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. Versus ANKUSH SAIKIA AND ANR. | MR. B K DAS MR H P GUWALA H P NEOG | MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR |
| 29 | WP(C)/2303/2024 FIXED | SUNIRMAL BATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS | MS. R CHOUDHURY MS. B. HAZARIKA | MR. K GOGOI DY.S.G.I. SC, HEALTH AND F W |
| 30 | WITH WP(C)/7348/2023 | SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED | GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH |
| 31 | WITH WP(C)/2344/2024 | PANKAJ KUMAR DAS AND ANR Versus THE UNION OF INDIA AND 4 ORS | MR. B K GOGOI MR. N D SARMA | MR. D J DAS.(R-2) DY.S.G.I. SC, HEALTH |
| 32 | WITH WP(C)/2399/2024 | PRANJITA BARUAH KALITA AND ANR Versus THE UNION OF INDIA AND 4 ORS | MR D SENAPATI MS. S KATAKEY MR H K SARMA MS K BHATTACHARYYA | DY.S.G.I. SC, HEALTH AND F W |
| 33 | WP(C)/2380/2024 | DR. NIRANJAN DAS Versus THE UNION OF INDIA AND 5 ORS | DR G J SHARMA MR D N SARMA MS B BORA MS. K DAS | MR. S S ROY (r-1,2,4,5,6) DR ANKIT TODI (R-3) DY.S.G.I. |
| 34 | WP(C)/2401/2024 | KANAK DAS Versus THE UNION OF INDIA AND 4 ORS | MR. N BARUAH MR. R J DAS | MR H GUPTA DY.S.G.I. |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 35 | WA/268/2023 CAVT. NO.07442/023, CAVT./744/2023 | BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS. | MR B D DAS MR D KALITA MR. H R DAS | SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH |
| 36 | WP(C)/2907/2023 | TANKESWAR NATH AND 4 ORS. Versus THE STATE OF ASSAM AND ANR | MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA | GA, ASSAM MR. D NATH (R-3) SC, SEC. EDU. |

HEARING

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| 37 | WA/363/2023 PART-HEARD, FIXED | SASWATI DAS Versus THE STATE OF ASSAM AND 8 ORS. | MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS | GA, ASSAM SC, APSC |
| | WITH WA/361/2023 | SHALINI KHAN Versus THE STATE OF ASSAM AND 7 ORS. | MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS | GA, ASSAM SC, APSC |
| | WITH WA/364/2023 | GIRBANI DEKA Versus THE STATE OF ASSAM AND 7 ORS. | MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS | GA, ASSAM SC, APSC |
| | WITH WA/371/2023 | VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS. | G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI | GA, ASSAM SC, APSC |
| | WITH I.A.(Civil)/2943/2023 in WA/371/2023 | VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS. | G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI | GA, ASSAM SC, APSC |
| | WITH WA/373/2023 | MANISH BARUAH Versus THE STATE OF ASSAM AND 8 ORS. | MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED | GA, ASSAM SC, APSC |
| 42 | WP(C)/1891/2008 | ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS | MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY | MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA |
| | WITH WP(C)/199/2016 | BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS | MR.M KATAKI | SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION |
| 44 | WA/325/2019 FIXED | THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 7 ORS | MR. S C KEYAL ASSTT.S.G.I. | MR. K N CHOUDHURY MR. R K D CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8) |
| 45 | WP(C)/3433/2020 | KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. D P CHALIHA MD. I AHMED MS M ROY | GA, ASSAM SC, APSC SC, P H E |
| | WITH WP(C)/3504/2020 | SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. K N CHOUDHURY MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. R M DEKA MR. M P SARMA MR. D J DAS MS N MAHANTA MS SABINA AHMED | SC, APSC SC, IRRIGATION |

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| 47 | WITH WP(C)/4656/2021 | UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS | MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA | GA, ASSAM SC, APSC SC, P H E |
| 48 | WA/397/2022 CAVT. NO.14312/022, WITH PAPER BOOK, CAVT./1431/2022 | MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS. | MR. K N CHOUDHURY MR. D J DAS N GAUTAM | MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. K M MAHANTA(R-5) MR. A B T HAQUE MS N BEGUM(R-5) MS M KAKOTY (R-5) MR S GAUTAM(R-5) MS. D SARMAH(R-5) SC, PWD FOR CAVEATOR |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
| 14) | MR H BARUAH | 07-08-2024 | To | 14-08-2024 |
| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|--|--|
| MOTION | | | | |
| 1 | WP(C)/644/2024 FIXED | NILA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS | MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA | MR. R BORUAH(R-5) MS. N M DEKA (R-5) MR R SARMA(R-5) Ms. R. R. BORAH (R-5) SC, SEC. EDU. |
| 2 | WP(C)/2704/2024 FIXED | SANGEETA BAROOAH Versus THE STATE OF ASSAM AND 5 ORS | MR. B PURKAYASTHA | SC, ELEM. EDU SC, AG SC, FINANCE |
| 3 | WP(C)/2845/2024 FIXED | MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C | SC, SEC. EDU. |
| 4 | WP(C)/4002/2024 B/O | RANJAN ROY AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | SC, SEC. EDU. |
| 5 | WP(C)/4005/2024 | MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS | MR. R A CHOUDHURY MR. R A MAZUMDER | SC, ELEM. EDU GA, ASSAM |
| 6 | WP(C)/4006/2024 | DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS | MR R DHAR MS.TWINKLE SARMA MR S PARASHAR | SC, ELEM. EDU GA, ASSAM |
| 7 | WP(C)/4013/2024 | MOUSUMI BHATTACHARJEE AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR D C NATH MR. M MONDAL | GA, ASSAM SC, SEC. EDU. |
| 8 | WP(C)/4014/2024 | UJJAL DEB AND 72 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR F Z MAZUMDER | SC, ELEM. EDU SC, FINANCE |
| 9 | WP(C)/4027/2024 | M/S AMAN SECURITY SOLUTIONS Versus KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 5 ORS | MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA | GA, ASSAM |
| ADMISSION | | | | |
| 10 | WP(C)/4491/2021 PART-HEARD | MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS | MR. T K BHUYAN MR H K DAS | SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE |

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| 11 | WP(C)/3359/2022 PART HEARD, FIXED | BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS | MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA | MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I. |
| 12 | WP(C)/466/2020 | ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS. | MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA | SC, ELEM. EDU GA, ASSAM MR B SHARMA MR B SHARMA MR S SHARMA |
| 13 | WP(C)/4740/2020 CAVT. NO.06442/020, FIXED | DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS | MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. D J DAS MR. K KALITA | SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR |
| 14 | WP(C)/3501/2021 FIXED | BHUBAN CHETIA Versus THE STATE OF ASSAM AND 4 ORS | MR. A BHATTACHARYYA MR. D PHUKAN | SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4) |
| 15 | WP(C)/5108/2022 | SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS. | MR. J PATOWARY | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 16 | WP(C)/5620/2022 B/O | SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS. | MR. A R BHUYAN MR. R ISLAM | SC, ELEM. EDU GA, ASSAM MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) SC, SSA |
| 17 | WP(C)/667/2023 FIXED | BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS | MRS. K DEVI MR. U K NAIR MS S A KHALIFA | SC, BTC |
| | WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023 | BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS | MRS. K DEVI MR. U K NAIR MS S A KHALIFA | SC, BTC |
| | WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021 | AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS | MRS. K DEVI MS S A KHALIFA | SC, SEC. EDU. SC, BTC |
| 18 | WP(C)/4551/2021 | AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS | MRS. K DEVI MS S A KHALIFA | SC, SEC. EDU. SC, BTC |
| | WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023 | BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS | MRS. K DEVI MS S A KHALIFA | SC, BTC |
| 19 | WP(C)/673/2023 | BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS | MRS. K DEVI MS S A KHALIFA | SC, SEC. EDU. SC, BTC |

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| 20 | WP(C)/2212/2023 | PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS | MR. N HOSSAIN MR N SARMA MR M MONDAL | SC, ELEM. EDU MR P K BORAH, SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR, SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT. |
| 21 | WP(C)/2491/2023 B/O | KHANDAKAR ABDUL MATIN Versus THE STATE OF ASSAM AND 5 ORS | MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA | SC, HIGHER EDU MR. M K CHOUDHURY (R- 3,4 AND 5) MR. A BARKATAKI (R-3,4 AND 5) MD A WADUD (R-6) MR P BHARDWAJ (R-3,4 AND 5) MR. M SARMA (R-3,4 AND 5) MS. ANASUYA C (R-3,4 AND 5) |
| 22 | WP(C)/3761/2023 B/O | SWAPAN KR NATH AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS | MRS A BUJARBARUAH MS N DAS | SC, ELEM. EDU SC, SEC. EDU. |
| 23 | WP(C)/4120/2023 | MEHBOOB ABDULLA MAZUMDER AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | SC, ELEM. EDU GA, ASSAM SC, SSA |
| 24 | WP(C)/4169/2023 B/O | RAJIV KUMAR DEKA Versus THE STATE OF ASSAM AND 6 ORS. | MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA | SC, ELEM. EDU SC, BTC SC, FINANCE SC, TREASURY |
| 25 | WP(C)/4498/2023 FIXED | DR. PANKAJA DAS Versus THE STATE OF ASSAM AND 5 ORS | MR. U K NAIR MS. M DEV MS P DEB J KOTOKY MR. M P SARMA MS D MAHANTA | SC, HIGHER EDU SC, AG SC, FINANCE |
| 26 | WP(C)/5032/2023 B/O | DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ANR. | MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN | SC, HIGHER EDU |
| 27 | WP(C)/5607/2023 | ALEYA BANU LASKAR Versus THE STATE OF ASSAM AND 5 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | SC, ELEM. EDU GA, ASSAM |
| 28 | WP(C)/5619/2023 FIXED | NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS | MD. A J ATIA MS J MARIYAM MS A H ATIA | SC, ELEM. EDU GA, ASSAM |
| 29 | WP(C)/5862/2023 FIXED | SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY | MR G ALAM(R-5) MS. P DAS MR. H ROHMAN(R-5) MR S R A NASER(R-5) MS. D MUSAHARY SC, SEC. EDU. SC, EDU SC, SEBA |
| 30 | WP(C)/6595/2023 FIXED | SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS | MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA | SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7) |
| | WITH I.A.(Civil)/499/2024 in WP(C)/6595/2023 | SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS | MR. S K GHOSH | SC, ELEM. EDU |

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| 31 | WITH Cont.Cas(C)/206/2024 | SUPARNA ROY Versus SURANJANA SENAPATI | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | |
| 32 | WITH WP(C)/1492/2024 | SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS. | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | SC, ELEM. EDU |
| 33 | WITH WP(C)/2724/2024 | SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | SC, ELEM. EDU |
| 34 | WP(C)/437/2024 FIXED | ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS | MR M J QUADIR MR. A K HANNAN | SC, ELEM. EDU MR B DEURI, G.A. ASSAM |
| 35 | WP(C)/1426/2024 | JATIN HAZARIKA @ JATIN KR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS | MR. S BORTHAKUR MS. S KAKATI | SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. B CHOUDHURY MR. B CHOUDHURY SC, FINANCE DEPTT. |
| 36 | WP(C)/1723/2024 FIXED | RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS | MR. S U AHMED MR A HAWARI | SC, ELEM. EDU |
| ORDERS | | | | |
| 37 | Cont.Cas(C)/262/2017 FIXED | ANIMA KONWAR Versus PREETOM SAIKIA and ORS. | MR.U J SAIKIA MR.A GOHAIN | MR.D SAIKIA(R-2)(R-1) MR.G SARMA(R-1) MR.S M T CHISTIE(R-2) MR.A DEKA(R-1) |
| | WITH I.A.(Civil)/2298/2024 in Cont.Cas(C)/262/2017 | ANIMA KONWAR Versus PREETOM SAIKIA and 6 ORS. | | MR S M T CHISTIE |
| 38 | WITH Cont.Cas(C)/520/2016 | MUHIM KONWAR Versus PREETOM SAIKIA and ORS | MR.N N B CHOUDHURY MR.A GOHAIN | MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2) |
| 39 | Cont.Cas(C)/499/2021 | KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS. | MR M CHANDA MR S CHOUDHURY K ABINANDAN | |
| 40 | Cont.Cas(C)/431/2022 B/O | ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI | MR. M R KHANDAKAR | MR. D SAIKIA MR. N J KHATANIANR MS. N BORDOLOI |
| 41 | WP(C)/6194/2022 B/O | MD. ERSAD ALAM Versus THE STATE OF ASSAM AND 5 ORS | MR. Z HAMMAD | SC, ELEM. EDU GA, ASSAM MR. B RAHMAN (r-6) SC, SSA |
| 42 | Cont.Cas(C)/611/2023 B/O | SMT. KHUSAL KUMARI BHUYAN Versus MAMATA HOJAI | MR. N ISLAM M KHATUN | |
| 43 | WP(C)/4652/2023 | SURAJIT ROY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS | MR. H BURAGOHAIN | SC, HIGHER EDU MR. S K SINHA (R6) SC, BTC |
| 44 | Cont.Cas(C)/16/2024 | SOMESWAR NATH Versus SURANJANA SENAPATI | MR. R PHUKAN | MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI |
| 45 | Cont.Cas(C)/17/2024 FIXED | JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2) |

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| 46 | Cont.Cas(C)/21/2024 B/O | NAZIM UDDIN AHMED Versus MS. POMI BARUAH, IAS | MR. M KHAN MS J AKTAR | MR. K GOGOI MR. A R TAHBILDAR |
| 47 | Cont.Cas(C)/22/2024 B/O | TAIBUR RAHMAN Versus MS. POMI BARUAH, IAS | MR. M KHAN MS J AKTAR | MR. K GOGOI MR S DAS |
| 48 | Cont.Cas(C)/136/2024 B/O | ANU KUMAR YADAV Versus NARAYN KONWAR, IAS | MR. M KHAN MS J AKTAR | |
| 49 | Cont.Cas(C)/167/2024 B/O | GITALI BORDOLOI DAS Versus NARAYAN KONWAR AND ORS. | MR. B CHETRI | MR. K GOGOI(R-5) MR. D UPAMANYA(R-5) |
| 50 | Cont.Cas(C)/233/2024 B/O | PRAN KRISHNA BARMAN Versus JAGADISH PRASAD BRAHMA AND ANR | MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA | MR. D SAIKIA (R-1,2) MS. R B BORA (R-1,2) MR. S BORA (R-1,2) MR. R K MUSHAHARY(R-2) |
| 51 | Cont.Cas(C)/260/2024 B/O | SURESH DAS Versus SMTI POMI BARUAH, ACS | MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI | MR. A R TAHBILDAR(R-1) MR S DAS(R-1) |
| 52 | Cont.Cas(C)/294/2024 | FARUQUE AHMED LASKAR AND 6 ORS Versus NARAYAN KONWAR | MR. H A LASKAR MS D DUTTA A. H. AHMED | |
| 53 | WP(C)/485/2024 B/O | ABDUL MOTIN Versus THE STATE OF ASSAM AND 5 ORS | F K R AHMED MR. H THAKURIA | SC, ELEM. EDU |
| 54 | WP(C)/1119/2024 B/O | SYED IMRAN HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | SC, ELEM. EDU SC, AG SC, FINANCE |
| HEARING | | | | |
| 55 | WP(C)/2556/2015 FIXED | DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS, | MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY | GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION |
| WITH | | | | |
| 56 | WP(C)/3808/2015 | DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. U K NAIR MR. A CHETRY MR H K DAS MRS. S P NAIR MR. M P SARMA MS. W YHOSHII MR. M P SARMA | GA, ASSAM SC, HIGHER EDUCATION |
| 57 | WP(C)/6987/2017 FIXED | JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS. | MR.A M DUTTA MR.P SARMA | GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|--------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |

| | | | | |
|-----|---------------------|------------|----|------------|
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
| 14) | MR H BARUAH | 07-08-2024 | To | 14-08-2024 |
| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|--|---|
| ADMISSION | | | | |
| 1 | Crl.Rev.P./117/2020 WITH LCR 6 FILES, FIXED | TECHI TAGIA TARA @ KENA Versus TABA TAKAR | MR. A SARMA MR. K KALITA | MR. M BISWAS MS. S MEDHI |
| 2 | Crl.Pet./385/2022 | DAWAR WASHIM AHMED Versus THE STATE OF ASSAM AND ANR | MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN | MR. R DE (R-2) MR. P NEOG (R-2) PP, ASSAM |
| 3 | Crl.Rev.P./45/2023 B/O | CENTRAL BUREAU OF INVESTIGATION SPECIAL CRIME-II Versus RANJAN BASUMATARY@ SWMKWR AND ANR | MR M HALOI | MR. B M CHOUDHURY MR. U CHOUDHURY |
| 4 | Crl.Rev.P./72/2023 | SUMAN SEN Versus THE STATE OF ASSAM | MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN | PP, ASSAM |
| 5 | Crl.Rev.P./211/2023 WITH LCR 1 FILE(SCANNED COPY) | MINAKSHI BARMAN Versus DHANTI LASKAR AND ANR | MR. A LAL MR. A DEKA MS. S TALUKDAR | MS M D MEDHI (R-1) MS J KALITA (R-1) MR S J BARUAH (R-1) MS R BORAH (R-1) PP, ASSAM |
| 6 | Crl.Rev.P./242/2023 WITH LCR 2 FILES(SCANNED COPY) | BIMAL SING BEY Versus THE STATE OF ASSAM | MR. M SAIKIA | PP, ASSAM |
| 7 | Crl.Pet./322/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED | MD. JABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR R CHAKRAVORTY S RABHA | A W AMAN (R- 2) MS SURAYA RAHMAN (R- 2) MR SARFRAZ NAWAZ (R- 2) MR S A BARBHUYAN (R- 2) MR S T ADNAN (R- 2) SAMIM RAHMAN (R- 2) PP, ASSAM |
| 8 | Crl.Rev.P./532/2023 | INDRAJIT SARKAR Versus THE STATE OF ASSAM AND ANR | MR J HUSSAIN MR. F A HASSAN | MR. I CHOUDHURY(r-2) MD E AHMED(r-2) PP, ASSAM |
| 9 | Crl.Pet./685/2023 FIXED | MWIKHWM OWARY Versus MANIK GHOSH | MR. M U MAHMUD MR S H MAHMUD J DAS MR. S. SUR | MR. B J MUKHERJEE MS R SAHA |

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| 10 | Crl.Pet./846/2023 | JUGODIPON SHARMA Versus THE STATE OF ASSAM AND ANR. | MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN | MR P CHOUDHURY (r-2) MS P SAIKIA (r-2) PP, ASSAM |
| 11 | Crl.Pet./886/2023 FIXED | BINA BABU SINGHA AND ANR Versus THE STATE OF ASSAM | MR. B M CHOUDHURY MR. A K DUTTA MR. U CHOUDHURY MR. B PURKAYASTHA | PP, ASSAM |
| 12 | Crl.Pet./1174/2023 | MANORANJAN BORGHAIN Versus THE STATE OF ASSAM AND ANR | MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY | MR. P BORA (R2) MS K BHATTACHARYYA (R2) MS K SARMA (R2) PP, ASSAM |
| 13 | Crl.Pet./1195/2023 | DHRUBA JYOTI DAS Versus THE STATE OF ASSAM | MS S DAS MR. R CHOUDHURY MR. R CHOUDHURY MS. H DAS | PP, ASSAM |
| 14 | Crl.Pet./1335/2023 FIXED | RUBU TASSER AND ANR Versus CENTRAL BUREAU OF INVESTIGATION (CBI) | DR. B N GOGOI | SC, CBI |
| 15 | Crl.A./207/2024 FIXED | JAHIRUL ISLAM @ JAHURUL ISLAM Versus THE STATE OF ASSAM | MR. B CHOWDHURY | PP, ASSAM |
| | WITH I.A.(Crl.)/613/2024 in CrI.A./207/2024 | JAHIRUL ISLAM @ JAHURUL ISLAM Versus THE STATE OF ASSAM | MR. B CHOWDHURY | PP, ASSAM |
| 16 | Crl.Rev.P./223/2024 | AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. A CHOUDHURY | MR. K R PATGIRI (r-2) MS CHITRALEKHA DAS (r-2) MS K BARMAN (r-2) MS. D. DEVI (r-2) |
| 17 | Crl.A./245/2024 | BIMAL SEN DEKA Versus PRAFULLA CHANDRA BHUYAN | MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY | |
| 18 | Crl.Pet./256/2024 | ABDUR RAHIM Versus THE STATE OF ASSAM AND 2 ORS | MR Z ALAM MS. S NAZNEEN | MR. R ALI (R-2, 3) MR M SHELM (R-2, 3) PP, ASSAM |
| 19 | Crl.Rev.P./261/2024 B/O | DR. BISWAJIT SURAJ MALAKAR Versus SMT. SMRITILEKHA KAKOTY | MR P KATAKI MR S P DAS MS C BORA MS. S BAISHYA | MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY |
| 20 | Crl.Rev.P./276/2024 | MONBHADRA Versus THE STATE OF ASSAM | MS. P CHAKRABORTY | |
| | WITH I.A.(Crl.)/654/2024 in CrI.Rev.P./276/2024 | MONBHADRA Versus THE STATE OF ASSAM | MS. P CHAKRABORTY | |
| 21 | Crl.Pet./401/2024 WITH LCR 1 FILE(SCANNED COPY) | KAMRAN AHMED AND ANR Versus THE STATE OF ASSAM AND ANR | MR. A M S MAZUMDER | MRS. R RONGMEI (r-2) MS. S DEVI (r-2) MS. K L R YANTHAN (r-2) PP, ASSAM |
| 22 | Crl.Pet./656/2024 WITH LCR 1 FILE(SCANNED COPY) | SAMED ALI @ SAMAD ALI Versus THE STATE OF ASSAM | MR. A ALAM MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA | PP, ASSAM |
| ORDERS | | | | |
| 23 | Crl.L.P./24/2014 IN CRL.A. SL.NO. 229647/2014, WITH OFFICE NOTE, LCR 2 FILES | AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR, | MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR. D BORA MR.A J RAJKHOWA | PP, ASSAM |

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| 24 | WITH Crl.M.C./486/2014 | AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR, | MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA | PP, ASSAM |
| 25 | Crl.Pet./517/2016 FIXED | NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI | MR.P N GOSWAMI MR.I KALITA | |
| 26 | Crl.Pet./129/2020 FIXED | GOPAL SHARMA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. | MR S S DEY MR. D J KAPIL MS. M K BROWN | PP, ASSAM |
| 27 | I.A.(Crl.)/465/2020 WITH OFFICE NOTE in Crl.A./2659/2020 WITH Crl.A./2659/2020 (Filing Number) | RATUL SAIKIA Versus THE STATE OF ASSAM | MR B ACHARYYA | PP, ASSAM |
| 28 | I.A.(Crl.)/472/2020 WITH OFFICE NOTE in Crl.A./2566/2020 WITH Crl.A./2566/2020 (Filing Number) | SRI ABTAR SINGH Versus SALIM ALI AND 5 ORS. | MS C MEDHI MR. S NATH | PP, ASSAM |
| 29 | Crl.Pet./698/2022 WITH LCR 1 FILE(SCANNED COPY) | SRI ABTAR SINGH Versus SALIM ALI AND 5 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE | PP, ASSAM |
| 30 | Crl.L.P./2/2023 FIXED in Crl.A./11000/2022 | IMRAN ALI Versus THE STATE OF ASSAM AND ANR. | MR. A J SARMA MR. P D NAIR MR. A CHETRY MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER | MR G CHOUDHURY (R- 2) PP, ASSAM |
| | WITH Crl.A./11000/2022 (Filing Number) | IMRAN ALI Versus THE STATE OF ASSAM AND ANR. B | MR. P D NAIR | |
| 31 | Crl.A./178/2023 <u>1 Y 3 M 12 D</u> :WITH LCR 3 FILES, OFFICE NOTE | AMAN TIRKEY Versus THE STATE OF ASSAM AND ANR. | MR. S CHAUHAN MR. P MAZUMDER MR N ALAM | PP, ASSAM |
| 32 | Crl.A./294/2023 WITH LCR 6 FILES, B/O | SIMANTA BORUAH Versus THE STATE OF ASSAM AND ANR. | MS. S NAZNEEN MR. K M HASSAN | PP, ASSAM |
| | WITH I.A.(Crl.)/686/2023 in Crl.A./294/2023 | SIMANTA BORUAH Versus THE STATE OF ASSAM AND ANR. | MS. S NAZNEEN MR. K M HASSAN | PP, ASSAM |
| 33 | WITH Crl.A./221/2023 <u>1 Y 2 M 23 D</u> : | PRAFULLA RABHA Versus STATE OF ASSAM AND ANR. | MR J DAS MR. S R RABHA P HAZARIKA | PP, ASSAM |
| | WITH I.A.(Crl.)/522/2023 in Crl.A./221/2023 | PRAFULLA RABHA Versus STATE OF ASSAM AND ANR. | MR J DAS | PP, ASSAM |
| 34 | WITH Crl.A./261/2023 <u>1 Y 2 M 25 D</u> : | UTPAL RAY @ UTPAL CH RAY @ NAMAL RAY Versus THE STATE OF ASSAM | MR. M J BARUAH MS B MAJUMDER MR. A. ALI | PP, ASSAM |
| 35 | Crl.A./395/2023 WITH LCR 5 FILES | ROHAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY | PP, ASSAM |

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| | WITH I.A.(CrI.)/1027/2023 in CrI.A./395/2023 | ROHAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY | PP, ASSAM |
| 36 | Crl.Rev.P./443/2023 | MD. SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR M HOQUE MR. R A CHOUDHURY | PP, ASSAM |
| 37 | Crl.Rev.P./554/2023 | MD NURUL ISLAM Versus MUSSTT SUFIA KHATUN AND ANR | MR M RAHMAN MS A HUSSAIN S AHMED MS. R DEVI | PP, ASSAM |
| 38 | Crl.Pet./832/2023 FIXED | JITUMONI BORA Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI | PP, ASSAM |
| 39 | I.A.(CrI.)/1197/2023 WITH LCR 4 FILES in CrI.A./456/2023 WITH Crl.A./456/2023 | UJJAL GHOSH Versus THE STATE OF ASSAM AND ANR. | MR A DASGUPTA MR S CHAKRABORTY | PP, ASSAM |
| 40 | Crl.A./107/2024 WITH OFFICE NOTE, LCR 5 FILES | PABAN KALINDI Versus THE STATE OF ASSAM AND ANR. | MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN MS M SARMA | PP, ASSAM |
| 41 | Crl.Pet./155/2024 FIXED | ALOKE KUMAR ROYE @ ALOK ROY AND 7 ORS Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. A H M R CHOUDHURY | PP, ASSAM |
| 42 | I.A.(CrI.)/338/2024 WITH LCR 2 FILES in CrI.Rev.P./394/2023 WITH Crl.Rev.P./394/2023 | SMTI. RIYANKA SHARMA, Versus SHANKAR DEO SHARMA, SHANKAR DEO SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND ANR | MS R SAHA MR. D GOSWAMI MS P MEDHI | MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM |
| 43 | Crl.Pet./599/2024 FIXED | PABITRA KUMAR HIRA Versus THE STATE OF ASSAM AND ANR | MS. RUKMINI BARUA MS. PADMINI BARUA | PP, ASSAM |
| 44 | Crl.Pet./793/2024 FIXED | GOBINDA MAJUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI | PP, ASSAM |
| 45 | Crl.Pet./808/2024 FIXED | ANGKUR HATI BARUAH Versus THE STATE OF ASSAM AND ANR | MR. P K MUNIR MR. H S BORAH MR. A. GAYAN | PP, ASSAM |
| 46 | I.A.(Civil)/1350/2024 in WP(C)/714/2022 WITH WP(C)/714/2022 | DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS | MR S P DAS MR MINTU SAIKIA | MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM. GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM. |
| 47 | WITH Cont.Cas(C)/769/2023 | PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS | MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA | |

HEARING

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|----|---|---|--|--|
| 48 | Crl.Pet./350/2013 WITH LCR 3 FILES | PANKAJ MOHESWARI Versus THE STATE OF ASSAM AND ANR | MR.P DAS MR.S GOGOI MR.B DEKA MR.P JAIN | MR.P HAZARIKA MR.M CHOUDHURY PP, ASSAM MR.P K MOUR |
| 49 | Crl.Pet./387/2013 WITH LCR | BIPLOB ROY Versus GANESH MONDAL | MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA | MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI |
| 50 | Crl.Pet./393/2013 | MUNINDRA HALOI Versus THE STATE OF ASSAM | MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY | PP, ASSAM |
| 51 | WITH Crl.Pet./171/2013 | SYED HIFZUR RAHMAN Versus THE STATE OF ASSAM | MR.J SINGH MRS I AHMED MR.N AHMED MR.A RAHMAN MS.D GUPTA | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
| 14) | MR H BARUAH | 07-08-2024 | To | 14-08-2024 |
| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|---|
| MOTION | | | | |
| 1 | WP(C)/2873/2024 B/O | CHAMPA DAS Versus THE STATE OF ASSAM AND 2 ORS | MR. Y S MANNAN MR. C K NATH MS N DEKARAJA MR. AJAY SARMA | GA, ASSAM SC, BTC |
| 2 | WP(C)/3954/2024 B/O | M/S TRIKUTA ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS | MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA | SC, GMC |
| 3 | WP(C)/4003/2024 | PROBIN BORA Versus UNION OF INDIA AND 5 ORS | MRS. K K CHOUDHURY | DY.S.G.I. SC, WATER RESOURCE |
| 4 | WP(C)/4009/2024 | ABU TAHER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS | M K BORAH MS. P. KASHYAP | SC, P AND R.D. GA, ASSAM |
| 5 | WP(C)/4011/2024 | SAYEED HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS | MR F A LASKAR MR. D H MOZUMDER | SC, APDCL |
| 6 | WP(C)/4016/2024 | M/S BINA ENTERPRISE Versus UNION OF INDIA AND 5 ORS | MRS. K K CHOUDHURY | DY.S.G.I. SC, WATER RESOURCE |
| 7 | WP(C)/4032/2024 | MD. MAINUL HAQUE Versus THE UNION OF INDIA AND 3 ORS | MR. S NATH R SAHA MS. M BAISHYA | DY.S.G.I. SC, INDIAN BANK |
| ADMISSION | | | | |
| 8 | WP(C)/6058/2016 | PABAN CHETIA and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS | MS.B S GOYAL MR.A J HAZARIKA MR.R S CHOUDHURY | GA, ASSAM MR.Y DOLOI(R- 1-3 & 6) SC, TRANSPORT ADDL. AG, ASSAM |
| 9 | WP(C)/2696/2020 | NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR S CHAKRABORTY MR. R SARKAR | GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5) |
| 10 | WITH WP(C)/2407/2020 | ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR S CHAKRABORTY MR. R SARKAR | GA, ASSAM |
| 11 | WP(C)/1133/2023 | MD. SOWAIB ALI @ HAJI SHOYAB ALI LASKAR Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS | GA, ASSAM MS M BORAH, SC, P&RD |

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| 12 | WP(C)/1134/2023 | RAMEN DAS Versus THE STATE OF ASSAM AND 4 ORS. | MR. D K JAIN | GA, ASSAM SC. WATER RESOURCE DEPTT. |
| 13 | WP(C)/3153/2023 FIXED | DANIEL BRAHMA Versus THE STATE OF ASSAM AND 9 ORS. | MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS B CHOUDHURY | GA, ASSAM MR. S S ROY (R-12) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, PWD SC, FOREST SC, PWD ROAD |
| 14 | WP(C)/4948/2023 | MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR P SARMA | SC, PWD ROAD |
| 15 | WP(C)/6096/2023 FIXED | SHANKAR ROY Versus THE STATE OF ASSAM AND 4 ORS. | MR. A H M R CHOUDHURY | GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD |
| 16 | WP(C)/6246/2023 B/O | NORTH EAST ENVIRO TECH PVT LTD Versus THE STATE OF ASSAM AND 7 ORS | MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA | SC, HOUSING AND URBAN AFFAIRS SC, GMC |
| 17 | WP(C)/6692/2023 FIXED | DILIP HUZURI Versus THE UNION OF INDIA AND 4 ORS | MR. M KALITA MR. N M DAS MR. J HATIMURIA MR G BARUAH | MRS. R DEVI MD S ALI (R-4) MR S AHMED (r-4) MR B HAZARIKA (r-4) MS S DAS (r-5) MR M RAHMAN (R-4) I AMIN (R-4) MS. H DAS (r-5) DY.S.G.I. |
| 18 | WP(C)/574/2024 FIXED | BIDINTHA KACHARI Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | SC, BTC |
| 19 | WP(C)/1290/2024 | JAHIDUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS | MR. M AHMED MD I H LASKAR | SC, P AND R.D. GA, ASSAM |
| 20 | WP(C)/1386/2024 B/O | SAHIL AKHTAR Versus THE STATE OF ASSAM AND 2 ORS | MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN | SC, PWD |
| 21 | WP(C)/2074/2024 FIXED | PARAMANANDA LANGTHASA Versus UNION OF INDIA AND 3 ORS | MR. B J GHOSH MR. T SK | DY.S.G.I. SC, I O C |
| | WITH I.A.(Civil)/2093/2024 in WP(C)/2074/2024 | PARAMANANDA LANGTHASA Versus UNION OF INDIA AND 3 ORS | MR. B J GHOSH MR. T SK | DY.S.G.I. SC, I O C |
| 22 | WP(C)/2485/2024 FIXED | PARASH KUMAR BHATTACHARJEE Versus THE CHIEF SECRETARY AND 7 ORS | PETITIONER IN PERSON | SC, IRRIGATION SC, FINANCE |
| 23 | WP(C)/3472/2024 FIXED | PAWAN KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS | MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA | GA, ASSAM |

ORDERS

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|----|---|---|---|--|
| 24 | WP(C)/1391/2014 | MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS | MR. M H LASKAR MS. B DAS | MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT. |
| 25 | WP(C)/1484/2016 | DONYI POLO ENTERPRISE and ANR. Versus THE STATE OF ASSAM AND 16 ORS | MR.P D NAIR MR G ALAM MR.H ROHMAN | GA, ASSAM MR.K K DEY R-9 MR.A GOGOI(R-13) MR V K BAROOAH(R-9) MR.S BORTHAKUR SC, M A C |
| 26 | Cont.Cas(C)/189/2021 | JOYDEEP BHATTACHARJEE AND 2 ORS Versus DIGANTA SAIKIA AND 10 ORS. | MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL | MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR R CHAKRAVORTY MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6) |
| 27 | Cont.Cas(C)/346/2021 | M/S MARUTI QUALITY PRODUCTS PVT LTD (UNIT PVC) Versus NARAYAN DAS AND ANR | MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL | MR. P N GOSWAMI (R-2) MR. L MOHAN MR. R R Gogoi (R-2) |
| 28 | Cont.Cas(C)/674/2022 FIXED | MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | MR. D SAIKIA (r-1,2) MR. B CHOUDHURY (r-1,2) MR. S BORA (r-1,2) MR P NAYAK MR. R K MUSHAHARY |
| 29 | WP(C)/8425/2022 | DILIP BORA Versus THE STATE OF ASSAM AND 7 ORS | MRS S RAHANA MR. A M AHMED P. GHOSH | SC, AG MR. S K MEDHI (R-6) SC, IRRIGATION SC, FINANCE |
| 30 | Cont.Cas(C)/138/2023 FIXED | VILIEBEI MERU Versus TENSING RONGPI | MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR. A ULLAH MS. U NANDA | MR J CHUTIYA MR M S DEORI MS. S KEMPRAI |
| 31 | Cont.Cas(C)/251/2023 | NABAJEET DAS Versus ANURAG GOEL, I.A.S. AND ANR. | MR. U K NAIR MS. L DAS MR. A BORO MS D MAHANTA | MR. D SAIKIA (r-2) MR. B CHOUDHURY (r-2) MS. R B BORA (r-2) |
| 32 | Cont.Cas(C)/307/2023 FIXED | RAJIB SARKAR Versus SANJIV SHYAM AND 2 ORS | MR. M DUTTA MS S DEV MS N RAI | |
| 33 | Cont.Cas(C)/357/2023 FIXED | BRAJESH KUMAR SAH Versus SUBODH CHANDRA DAS | MR H BURAGOHAIN MS R SAHA | MR. S C BISWAS MS A BORAH |

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| 34 | Cont.Cas(C)/736/2023 FIXED | NIREN CH TARAT Versus SANJIV SHYAM AND ANR | MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR | MR. D NATH ADDL. SR. GA, ASSAM |
| 35 | Cont.Cas(C)/153/2024 FIXED | M/S INFOTECH SOLUTION AND ANR Versus CHETAN KUMAR SRIVASTAVA AND ANR | MR. P BHOWMICK MR. D THAOSEN MR J LOTH A | MR. B CHAKRAVARTY |
| 36 | WP(C)/2289/2024 | RITESH BAJAJ Versus THE STATE OF ASSAM AND 3 ORS | MR. K P PATHAK MR BHARGAV DAS | SC. AGRICULTURE SC, FINANCE |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
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| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Monday,12th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE KALYAN RAI SURANA****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 7****[DIVISION BENCH-II]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|--|--|--|
| <u>MOTION</u> | | | |
| 1 | WP(C)/3805/2024 FIXED SHAHEMON NESSA Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR | DY.S.G.I. |
| 2 | WP(C)/3942/2024 MD. JASHMAT ALI @ JOSMOT ALI Versus THE UNION OF INDIA AND 6 ORS | MR. J AHMED MR. S I BORA MS A HUSSAIN R BEGUM H G DAISY | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 3 | WP(C)/3945/2024 OMAR ALI @ AMAR ALI Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 4 | WP(C)/3947/2024 SAKHI BALA DAS Versus THE UNION OF INDIA AND 5 ORS | MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 5 | WP(C)/3984/2024 MAMATAJ BEGUM Versus THE UNION OF INDIA AND 6 ORS | MR. M R SODIAL MR S AHMED SYEDA ASHNA SEREEN MS S Z HAYAT MS B H SHIRIN | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 6 | WP(C)/3999/2024 NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS | MR A ALI MS. M KHATUN | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 7 | WP(C)/4010/2024 MAHMUDA BEGUM @ MAHMUDA BIBI Versus THE UNION OF INDIA AND 7 ORS | MR. P A AHMED MR S U AHMED MR. F A HASSAN | GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 8 | WP(C)/4012/2024 KAMAL UDDIN LASKAR @ KAMAL UDDIN Versus THE UNION OF INDIA AND 5 ORS | MR. A M S MAZUMDER MR. A A R KARIM | GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |

ADMISSION

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|----|--|---|--|--|
| 9 | WP(C)/8771/2018 FIXED | MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS. | MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR | GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI |
| 10 | WP(C)/539/2020 | LAKSHMI RANI SAHA Versus THE UNION OF INDIA AND 6 ORS. | MR. M P SARMA | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 11 | WP(C)/4023/2020 WITH LCR | ABUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS. | MR. N UDDIN MR. M ISLAM MS. K JAIN | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 12 | WP(C)/4027/2020 WITH LCR | NABIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS. | MR. N UDDIN MR. M ISLAM MS. K JAIN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 13 | WP(C)/4446/2020 WITH LCR | SUBAL CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS | MR. S C BISWAS MR. F A HASSAN | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| | WITH I.A.(Civil)/1194/2021 in WP(C)/4446/2020 | SUBAL CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS. E | MR. S C BISWAS MR. F A HASSAN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 14 | WP(C)/4797/2020 WITH LCR | NASIMAN BEGUM @ NASIMAN KHATUN Versus THE UNION OF INDIA AND 7 ORS | MR. S AHMED MD Y ALI | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 15 | WP(C)/4973/2020 WITH LCR | JAYEDA @ JAYEDA KHATUN Versus THE UNION OF INDIA AND 6 ORS | G UDDIN MR D K RAJAK MS. P A TALUKDAR | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 16 | WP(C)/4983/2020 WITH LCR | REHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS | SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 17 | WP(C)/4989/2020 WITH LCR | NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS | MR. M U MAHMUD MR S ISLAM MR S H MAHMUD MR. A H MONDAL | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 18 | WP(C)/5358/2020 WITH LCR | SURJYA MANDAL Versus THE UNION OF INDIA AND 6 ORS. | MR A K AZAD MR. S K ROY MS. C KALITA | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 19 | WP(C)/5359/2020 WITH LCR | HANUFA BEGUM @ HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR N AHMED MR G P CHETIA | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 20 | WP(C)/3144/2021 WITH LCR | ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS | MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 21 | WP(C)/3167/2021 WITH LCR | ABDUL MUSTAFA ALI Versus THE UNION OF INDIA AND 5 ORS | MR A A DEWAN MR S PRODHANI | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |

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| 22 | WP(C)/3465/2021 WITH LCR | MUSTT. SUNDARI KHATOON @ SUNDARI NESSA Versus THE UNION OF INDIA AND 5 ORS. | MR. R ALI MR M SHELM MR. H A AHMED | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 23 | WP(C)/3484/2021 WITH LCR | NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS. | MR. R ALI MR. H A AHMED | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 24 | WP(C)/3511/2021 WITH LCR | JOYNAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS | MR S AHMED MR. Y ALI | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 25 | WP(C)/3602/2021 WITH LCR | BIRENDRA CHANDRA BARMAN @ BIREN BARMAN @ BIRENDRA BARMAN Versus THE UNION OF INDIA AND 5 ORS. | MS. R CHOUDHURY MS S S ZIA | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 26 | WP(C)/3644/2021 WITH LCR | MUSSTT JAMILA KHATOON Versus THE UNION OF INDIA AND 5 ORS | MR. B C DAS MS M D MEDHI | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 27 | WP(C)/3660/2021 WITH LCR | AYNAL HOQUE @ AINAL HOQUE Versus THE UNION OF INDIA 8 ORS | MR. M R KHANDAKAR MR A K AZAD | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 28 | WP(C)/3679/2021 WITH LCR | MAHAMMAD ALI Versus THE UNION OF INDIA AND 7 ORS | MR. B C DAS | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 29 | WP(C)/3682/2021 WITH LCR | SARAPAM ALI @ SARPAT ALI Versus THE UNION OF INDIA AND 6 ORS | MR. M KHAN MR. J RAHMAN MR R ISLAM | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 30 | WP(C)/3897/2021 WITH LCR | ABDUL KADDUS @ KADDUS ALI Versus THE UNION OF INDIA AND 5 ORS | MR. M ISLAM | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| | WITH | | | |
| 31 | WP(C)/3886/2021 | JEHERUL ISLAM @ JAHERUL ISLAM Versus THE UNION OF INDIA AND 6 ORS | MR. N UDDIN MR. M ISLAM | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 32 | WP(C)/3948/2021 WITH LCR | SHUMESH UDDIN @ SUMAJ UDDIN Versus THE UNION OF INDIA AND 5 ORS | MR N AHMED MR. S RANA MR G P CHETIA | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 33 | W.P.(CrI.)/21/2024 | SMT. MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS | MR. Y S MANNAN MR. C K NATH MS N DEKARAJA | GA, ASSAM DY.S.G.I. |
| | | ORDERS | | |
| 34 | Review.Pet./76/2021 IN WP(C)/3568/2016 (D/O) | KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. | MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 35 | W.P.(CrI.)/28/2022 | AMARDEEP SINGH @ SINGH AMARDEEP Versus MRS. SURINDER KAUR AND 4 ORS. | MR. A CHAMUAH MR. A BHATTACHARYYA | GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS |
| 36 | W.P.(CrI.)/13/2024 | NANDA RANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS. | MR. R P HAZARIKA D LASKAR | GA, ASSAM |

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|----------------|--|---|---|---|
| 37 | MC/50/2024 IN WP(C)/6799/2017 (D/O), WITH LCR in WP(C)/6799/2017 | JAMILA KHATUN Versus THE UNION OF INDIA and 5 ORS | MR N AHMED MR. M M ZAMAN MR A BASUMATARY | DY.S.G.I. |
| 38 | Cri.A./85/2024 | SULAIMAN ALI @ MUFTI SULEIMAN ALI Versus NATIONAL INVESTIGATION AGENCY AND ANR. | MR. A M BORA MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | SC, NIA |
| 39 | I.A.(Civil)/2346/2024 WITH LCR in WP(C)/8399/2018 | ASMINA KHATOON, Versus THE UNION OF INDIA AND 8 ORS. | MS. B DEVI | SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| | WITH WP(C)/8399/2018 | ASMINA KHATOON Versus THE UNION OF INDIA AND 8 ORS. | MS B ZODINLIANI MR. N SARKAR MR S BORGOHAIN MS. B DEVI MR G GORLOSA MR P K BASU | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| HEARING | | | | |
| 40 | WP(C)/4692/2017 FIXED, WITH LCR | ANTAP ALI Versus THE UNION OF INDIA and 4 ORS. | MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.H MUBARAK MR.A MATIN | GA, ASSAM ASSTT.S.G.I. |
| 41 | WP(C)/5117/2017 FIXED, WITH LCR | ADHIR BARMAN @ ADHIR CH. BARMAN Versus THE UNION OF INDIA and 4 ORS. | MR. D BARMAN MR. M RAHMAN | MR. S C KEYAL GA, ASSAM MR. S C BISWAS as AMICUS CURIAE MR. A R SIKDAR as AMICUS CURIAE ASSTT. S.G.I. |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
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| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|---|---|--|---|
| MOTION | | | | |
| 1 | WP(C)/6936/2023 | SMITA ROY Versus THE STATE OF ASSAM AND 4 ORS | MR. JYOTIRMOY ROY MR. R HAZARIKA MR B P SARMAH B SAHA | SC, HEALTH |
| 2 | WP(C)/7574/2023 | RAM KUMAR NUNIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS | MR. U SAIKIA MR. S D ROY MS. S SARMA | MRS. R DEVI DY.S.G.I. |
| 3 | WP(C)/1368/2024 | GITASHRI TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS | MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN | SC, IRRIGATION |
| 4 | WP(C)/2811/2024 | MD. FAZMUL ALI Versus THE STATE OF ASSAM AND 3 ORS | MR. M SAIKIA | GA, ASSAM |
| 5 | WP(C)/3318/2024 | PARUL THAKURIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | SC, AG SC, FINANCE SC, HEALTH |
| 6 | WP(C)/3928/2024 FIXED | ABDUL MANNAN Versus THE STATE OF ASSAM AND 2 ORS | MD. I HUSSAIN | GA, ASSAM SC, REVENUE SC, FINANCE |
| 7 | WP(C)/4008/2024 | GAYATRI SONOWAL Versus THE STATE OF ASSAM AND 3 ORS | MR. S BORTHAKUR MS. S KAKATI | GA, ASSAM |
| 8 | WP(C)/4026/2024 | G/5001942X RFN/GD MOIRANGTHEM BASUDEVA SINGH AND 15 ORS Versus THE UNION OF INDIA AND 4 ORS | MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI | DY.S.G.I. |
| ORDER (STAY VACATING) | | | | |
| 9 | I.A.(Civil)/2295/2024 in WP(C)/4156/2023 | THE UNION OF INDIA AND 3 ORS. Versus MANTU BARMAN | | MR. S BORTHAKUR |
| | WITH WP(C)/4156/2023 | MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS. | MR S BORTHAKUR MR. D GOGOI | MR. A K DUTTA DY.S.G.I. |

ADMISSION

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|----|--|---|---|---|
| 10 | WP(C)/6375/2015 | DR. GANESH CHANDRA BORA and 12 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGOHAIN MR.M P SARMA | SC, HEALTH SC, FINANCE |
| 11 | WP(C)/4292/2021 FIXED | KALPANA RANI ROY (NAMASUDRA) AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B CHAKRABORTY MRS P HAZARIKA | GA, ASSAM |
| 12 | WP(C)/5338/2022 FIXED | SMT. PRIYANKA DAS Versus THE STATE OF ASSAM AND 4 ORS. | MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MR. A K DAS | SC, AG SC, PWD SC, PENSION |
| 13 | WP(C)/6608/2022 FIXED | SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS | MR. A SARMA MR. K KALITA MR. LENTSO | GA, ASSAM |
| 14 | WP(C)/8135/2022 FIXED | JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 6 ORS. | MR P K GOSWAMI MR B P BORAH MR K TALUKDAR MR P J DUTTA MR. S D ROY | MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI |
| 15 | WP(C)/2324/2023 | HEMANTA BORA Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 16 | WP(C)/2325/2023 | BISWAJIT TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 17 | WP(C)/2326/2023 | HITESH DEKA Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 18 | WP(C)/2357/2023 | BINA BAISHYA @ BINA DEKA Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 19 | WP(C)/2364/2023 | SAKIL AHMED BARBHUYAN Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 20 | WP(C)/2371/2023 | SYED AMANUL HOQUE @ AMANUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 21 | WP(C)/2373/2023 | SALIMUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| 22 | WP(C)/2502/2023 | ALL ASSAM RETIRED JUDGES ASSOCIATION AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR. K SARMA MR. J PATOWARY N GAUTAM | GA, ASSAM SC, AG SC, FINANCE |

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| 23 | WP(C)/4862/2023 FIXED | PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 4 ORS | MR. N K KALITA MR D DEKA | SC, ELEM. EDU MR. P N GOSWAMI MR. J K GOSWAMI (r-5) MS. M KALITA (R-6) MR. J BARMAN (r-5) MR D J BORO (r-5) SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD. |
| 24 | WP(C)/5593/2023 FIXED | MERAJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS | MR. A K BARUAH MR A DAS MR S YUSUF | SC, P AND R.D. GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT MR. R N DAS |
| 25 | WP(C)/7293/2023 FIXED | MANDA RAY Versus THE STATE OF ASSAM AND 3 ORS | MR. D GOGOI MR H P NEPAL MR P H KONWAR | SC, AG SC, P W D |
| 26 | WP(C)/338/2024 | AMINUR ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY | SC, AGRI. DEPARTMENT SC, FINANCE |
| 27 | WP(C)/722/2024 | PANAKAN RABHA AND 2 ORS Versus THE STATE OF ASSAM AND 11 ORS | MR B P BORAH MR. U S BORA MR P J DUTTA | GA, ASSAM MR. A K GUPTA (R7-R12) MS B SARMA (R7-R12) SC, REVENUE |
| 28 | WP(C)/874/2024 FIXED | KIRAN SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS | MR. P K MUNIR MR. A. GAYAN | SC, AG (A AND E) GA, ASSAM SC, HEALTH AND F W |
| 29 | WP(C)/907/2024 FIXED | PHANIDHAR PATIRI Versus THE UNION OF INDIA AND 7 ORS. | MRS. B TALUKDAR MR G G GOGOI A TALUKDAR | MRS. R DEVI DY.S.G.I. |
| | WITH | | | |
| 30 | WP(C)/465/2023 | PHANIDHAR PATIRI Versus THE UNION OF INDIA AND 5 ORS | MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR | MR. K K PARASAR DY.S.G.I. |
| 31 | WP(C)/1146/2024 B/O | HUSSAIN AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR H R A CHOUDHURY MR. A H M R CHOUDHURY | MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY (R- 3,6) MS S MOCHAHARI (R-7) MR. S DUTTA (R-7) MR S DUTTA (R-7) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE |
| 32 | WP(C)/1256/2024 FIXED | JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS | MR. K N CHOUDHURY MISS. R R KAKATI MR. A D CHOUDHURY MS N MAHANTA N GAUTAM | GA, ASSAM DY.S.G.I. |
| 33 | WP(C)/1375/2024 FIXED | JAYANTA DAS Versus THE STATE OF ASSAM AND 4 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN SMTI H DEVI | SC, FOREST |
| 34 | WP(C)/1505/2024 | FIROZ SAMIM AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 35 | WP(C)/1823/2024 FIXED | RUBUL SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR H GUPTA MR Y. BARBHUIYA | GA, ASSAM |

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| 36 | WP(C)/2144/2024 | AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS | MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA | GA, ASSAM |
| 37 | WP(C)/2354/2024 FIXED | GO- 2148X SRI VINAY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS | MR. D BORAH | MR. S K MEDHI (r-1 to 4) DR ANKIT TODI (R-5) DY.S.G.I. SC, UPSC |
| | WITH I.A.(Civil)/2193/2024 in WP(C)/2354/2024 | THE UNION OF INDIA AND 4 ORS Versus GO- 2148X SRI VINAY KUMAR SINGH | | MR D BARUAH |
| 38 | WP(C)/2396/2024 | JADAV SARMAH Versus THE STATE OF ASSAM AND 3 ORS | MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R R SAIKIA | GA, ASSAM |
| 39 | WP(C)/2479/2024 FIXED | PRITOM BARUA Versus THE STATE OF ASSAM AND 2 ORS | MR. M SMITH MR. R KAMAN | SC, EXCISE DEPTT. |
| 40 | WP(C)/3069/2024 FIXED | ID NO. 107972 PARVEJ ALI Versus THE UNION OF INDIA AND 3 ORS | MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH | DY.S.G.I. |
| 41 | WP(C)/3122/2024 FIXED | HC/GD NO. 962333334 RAJ KISHOR SINGH Versus THE UNION OF INDIA AND 5 ORS | MR. D BORAH K BARMAN MS P SINGH | MR M R ADHIKARI(CGC) DY.S.G.I. |
| | | ORDERS | | |
| 42 | Review.Pet./57/2021 WITH WP(C)/1049/2021 (D/O), WITH WP(C)/1181/2021 (D/O) | PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR. N K KALITA | GA, ASSAM SC, G U |
| | WITH Review.Pet./60/2021 | SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR. N K KALITA MR D DEKA | GA, ASSAM SC, G U |
| | WITH WP(C)/4017/2021 | SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR. N K KALITA MR D DEKA | GA, ASSAM SC, G U |
| | WITH WP(C)/1002/2023 | MS. MOUSUMI BORA Versus THE STATE OF ASSAM AND 8 ORS. | MR D BHATTACHARYA MR. K P PATHAK (LEGAL AID COUNSEL) | GA, ASSAM SC, G U |
| | WITH WP(C)/3513/2023 | KUSHAL CHANDRA BORUAH Versus THE STATE OF ASSAM AND 7 ORS | MS. B CHOWDHURY LEGAL AID COUNSEL | SC, ELEM. EDU GA, ASSAM SC. AGRICULTURE SC, G U SC, WATER RESOURCE |
| 47 | Review.Pet./4/2024 IN WP(C)/2486/2020 (D/O) | THE STATE OF ASSAM AND ANR. Versus AJITA NATH AND 6 ORS | MR S M T CHISTIE MR. R MAZUMDAR | |
| 48 | Review.Pet./132/2024 IN CRP/66/2024 (D/O) | INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI Versus ON THE DEATH OF KRISHNA CHANDRA BARUAH HIS LEGAL HEIRS TANUJA BARUAH AND ORS | MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR A B DEY MR. S SUTRADHAR | GA, ASSAM |
| 49 | Cont.Cas(C)/326/2024 FIXED | MOUSHUMI DAS Versus JAYANT NARLIKAR AND 4 ORS. | MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA | MR. B CHOUDHURY (R-1,2) MR. B GOGOI (R-1,2) MR A CHALIHA (R-1,2) H S BARUAH (R-1,2) |
| 50 | Cont.Cas(C)/329/2024 FIXED | ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR | MR. S K DAS | |

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| 51 | WP(C)/1443/2024 FIXED | SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS | MR SISHIR DUTTA MR S DUTTA | MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3) |
| 52 | I.A.(Civil)/2243/2024 in WP(C)/3456/2024 WITH WP(C)/3456/2024 | REHANA KHATUN, Versus THE STATE OF ASSAM AND 4 ORS. REHANA KHATUN Versus THE STATE OF ASSAM AND 4 ORS. | MR S DAS MRS. S D CHOUDHURY MS. J GHOSH MR S DAS MRS. S D CHOUDHURY MS. J GHOSH | MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3) GA, ASSAM GA, ASSAM |
| 53 | WP(C)/3148/2024 FIXED | JUMI PHUKAN Versus OIL AND NATURAL GAS CORPORATION LTD. | MR D TALUKDAR MR P CHOWDHURY | |
| 54 | WP(C)/3149/2024 FIXED | SUJIT PAUL AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD. | MR D TALUKDAR MR P CHOWDHURY | |
| 55 | WP(C)/3153/2024 FIXED | SAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN | GA, ASSAM SC, WATER RESOURCE |

HEARING

| | | | | |
|----|--|---|---|--|
| 56 | WP(C)/5091/2015 FIXED | SMTI NABADIPA KHANIKAR Versus THE STATE OF ASSAM AND 5 ORS | MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI | GA, ASSAM(R4) MR.B K SHARMA MR.N N B CHOUDHURY(R-6) MR.B PADUN(R-6) SC, SOCIAL WELFARER1,2,3, and 5 |
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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
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| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
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| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|--|---|
| ORDERS | | | | |
| 1 | Crl.A./20/2022 2 Y 9 M 18 D :WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES, P.B. - 2 | BHOLLA SANKAR SINGH Versus THE STATE OF ASSAM AND ANR | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
| | WITH | | | |
| 2 | CRL.A(J)/117/2022 2 Y 9 M 18 D : | SANJIB SAHU Versus THE STATE OF ASSAM | MR. D K BAGCHI, AMICUS CURIAE | PP, ASSAM |
| 3 | CRL.A(J)/51/2022 9 Y 2 M 14 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2 | LAKA BAHADUR TAMANG @ LEKPA @ KALU Versus THE STATE OF ASSAM | MR. M DUTTA, AMICUS CURIAE | PP, ASSAM |
| 4 | CRL.A(J)/87/2022 3 Y 6 M 12 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 3 | BABLU SINGKU @ BABULU CHIRGKU Versus THE STATE OF ASSAM AND ANR | MR. A DAS (Amicus Curiae) | PP, ASSAM |
| 5 | CRL.A(J)/110/2022 3 Y 4 M 0 D :WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 3 | SANATAN DAS Versus THE STATE OF ASSAM | DR. B N GOGOI, AMICUS CURIAE | PP, ASSAM |
| 6 | Mat.App./54/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES | XXXXXXX Versus XXXXXXX | MS. J PAUL MRS. B BORO MR B. RAHMAN | |
| 7 | CRL.A(J)/146/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 | MANOJ CHAUHAN Versus THE STATE OF ASSAM | MS. R.D. MOZUMDAR (AMICUS CURIAE) | MS N HASSAN (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM |
| 8 | I.A.(Civil)/3807/2023 in Mat.App./15051/2023 | XXXXXXX Versus XXXXXXX | MR G DAS | MS B.SINHA |
| | WITH | | | |
| | Mat.App./15051/2023 (Filing Number) | XXXXXXX Versus XXXXXXX | MR G DAS | |
| 9 | I.A.(Crl.)/542/2024 WITH LCR - 7 (SEVEN) FILES in Crl.A./182/2024 | SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | PP, ASSAM |
| | WITH | | | |
| | Crl.A./182/2024 | SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR. | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | PP, ASSAM |

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| 10 | I.A.(CrI.)/682/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 in CrI.A./268/2023 | RAMJAN ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR. B CHOWDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH | PP, ASSAM |
| | WITH CrI.A./268/2023 | KURAN ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. B CHOWDHURY(R- 2,3,4) MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH | PP, ASSAM |
| | WITH I.A.(CrI.)/445/2024 in CrI.A./268/2023 | KURAN ALI Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH | PP, ASSAM |
| 11 | I.A.(CrI.)/719/2024 in CRL.A(J)/5967/2024 | BABLU GOALA Versus THE STATE OF ASSAM AND ANR. | MS N HASSAN (LEGAL AID COUNSEL) | PP, ASSAM |
| | WITH CRL.A(J)/5967/2024 (Filing Number) | BABLU GOALA Versus THE STATE OF ASSAM AND ANR | MS N HASSAN | |
| | WITH I.A.(CrI.)/5968/2024 (Filing Number) | BABLU GOALA Versus THE STATE OF ASSAM AND ANR G | MS N HASSAN | |
| HEARING | | | | |
| 12 | CRL.A(J)/50/2022 3 Y 0 M 2 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2 | DEVINSON RONGHANG @ MENSING @ RENSING Versus THE STATE OF ASSAM | MS R D MAZUMDAR, AMICUS CURIAE | MS. R B BORA MS. R B BORA PP, ASSAM |
| 13 | CRL.A(J)/53/2022 2 Y 7 M 20 D :WITH OFFICE NOTE, LCE - 5 (FIVE) FILES, P.B. - 2 | RITU RAMCHIARY Versus THE STATE OF ASSAM | MR. D K BAGCHI, AMICUS CURIAE | PP, ASSAM |
| 14 | CRL.A(J)/55/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 | DAVID BANIKYA Versus THE STATE OF ASSAM | MR. NAVA KUMAR KALITA, AMICUS CURIAE | MS MEGHALI BARMAN (AMICUS CURIAE)(R-2) PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
| 14) | MR H BARUAH | 07-08-2024 | To | 14-08-2024 |
| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|--|----------------------------|
| MOTION | | | | |
| 1 | WP(C)/4004/2024 | KAMKHOLUN LHOJEN Versus THE GAUHATI HIGH COURT AND 4 ORS | MR. R BORA MS R MEDHI MR. S UDDIN | GA, ASSAM SC, GHC |
| ADMISSION | | | | |
| 2 | WP(C)/6421/2022 FIXED | PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS | MR. P HAZARIKA P. BORAH | SC, WATER RESOURCE |
| | WITH I.A.(Civil)/3376/2023 in WP(C)/6421/2022 | THE STATE OF ASSAM AND 3 ORS Versus PRANJAL GAUTAM PAUL | | MR. P HAZARIKA P. BORAH |
| 3 | WP(C)/6391/2022 | NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS | MR. P HAZARIKA MR. H S BORAH | SC, WATER RESOURCE |
| | WITH I.A.(Civil)/86/2024 in WP(C)/6391/2022 | THE STATE OF ASSAM AND 3 ORS Versus NABIN GUPTA, | | MR. P HAZARIKA |
| 4 | WP(C)/363/2024 FIXED | PHOTICK CHANDRA NEOG @ PHATIK NEOG Versus THE STATE OF ASSAM AND 4 ORS. | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS | GA, ASSAM SC, GHC |
| ORDERS | | | | |
| 5 | WP(C)/3592/2024 FIXED | MD. RASHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS | MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH | GA, ASSAM SC, GHC |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
| 14) | MR H BARUAH | 07-08-2024 | To | 14-08-2024 |
| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|--|-----------------------|
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 1 | Arb.P./2/2024 FIXED | JWIL- RANHILL JV Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR | MS P AGARWAL MR I HASIEB MR. B J DAS | SC, G M D A |
| 2 | Arb.P./18/2024 FIXED | M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS. | PETITIONER IN PERSON | MRS. R DEVI DY.S.G.I. |
| 3 | Arb.P./20/2024 FIXED | M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS. | PETITIONER IN PERSON | MRS. R DEVI DY.S.G.I. |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 4 | Arb.P./11/2024 FIXED | M/S G.D. ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA AND 2 ORS. | PETITIONER IN PERSON | DY.S.G.I. |
| BAIL HEARING | | | | |
| 5 | AB/1897/2024 WITH OFFICE NOTE, FIXED | RAJU SHEIKH @ RAJU SK. Versus THE STATE OF ASSAM AND ANR. | MR. M R KHANDAKAR | PP, ASSAM |
| HEARING | | | | |
| 6 | Review.Pet./83/2023 FIXED, IN ARB.P/4/2014 (D/O) | THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION | MR. B CHAKRAVARTY | |

LEAVE NOTE OF ADVOCATES FOR 12/08/2024

| | | | | |
|----|------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |

| | | | | |
|-----|---------------------|------------|----|------------|
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
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| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---------------------------------------|---|--|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2355/2024 | JESIM AKHTAR Versus THE STATE OF ASSAM | MR P DAS MR K J PATHAK A DAS MS N BARUAH | PP, ASSAM |
| 2 | Bail Appln./2364/2024 | ASAD ALI MOLLAH Versus THE STATE OF ASSAM | MR G CHAMUAH | PP, ASSAM |
| 3 | Bail Appln./2365/2024 | KARUNA KANTA GOGOI Versus THE STATE OF ASSAM | MR. K GOGOI MS. P BORAH | PP, ASSAM |
| 4 | Bail Appln./2367/2024 | MINARA BEGUM Versus THE STATE OF ASSAM | MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL | PP, ASSAM |
| 5 | Bail Appln./2368/2024 | RUNA BEGUM Versus THE STATE OF ASSAM | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA | PP, ASSAM |
| 6 | Bail Appln./2369/2024 | ABDUL JALIL Versus STATE OF ASSAM | MR M H AHMED I AMIN | |
| 7 | Bail Appln./2371/2024 | SOLEMAN ALI Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 8 | Bail Appln./2374/2024 | JAMAL UDDIN Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 9 | Bail Appln./2379/2024 | SARBESWAR DAS Versus THE STATE OF ASSAM | MR. P RAHMAN MR S ISLAM | PP, ASSAM |

MOTION

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|--------------------------|---|--|---|---|
| 10 | Crl.Pet./916/2024 | HARUN ROSHID Versus BARAMATI AGRO LIMITED | MR. J AHMED MS A HUSSAIN R BEGUM | |
| 11 | Crl.Pet./951/2024 | SHAILENDRA SINGH Versus THE STATE OF ASSAM | MR S CHOUDHURY MS R MEDHI MR R.CHANDA | PP, ASSAM |
| 12 | Crl.Pet./952/2024 | JIAUR RAHMAN @ MD JIARUL ISLAM Versus THE STATE OF ASSAM | MR A HUSSAIN J U AHMED MR S A REEYAZ | PP, ASSAM |
| 13 | Crl.Pet./953/2024 | PRASHANTA KUMAR SAHA Versus THE STATE OF ASSAM AND ANR | MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY | PP, ASSAM |
| 14 | Crl.Pet./954/2024 | DIPU BHUYAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR | MR D KALITA MS R KOUR | PP, ASSAM |
| 15 | Crl.Pet./955/2024 | IKRAMUL HUSSAIN @ IKRAM HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 16 | Crl.Pet./956/2024 | AMAN AGARWAL AND 2 ORS Versus NEHA SHARMA | MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL | |
| 17 | Crl.Pet./957/2024 | AMRIT RAY Versus THE STATE OF ASSAM AND ANR | MR. D GOGOI | PP, ASSAM |
| 18 | AB/2100/2024 | INJAMUL HOQUE Versus THE STATE OF ASSAM | MR S H SIKDAR MR. S HAQUE MD IMRAN | PP, ASSAM |
| 19 | AB/2101/2024 | FORIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM | MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR | PP, ASSAM |
| 20 | AB/2102/2024 | FAZUL KARIM @ FAZRUL KARIM Versus THE STATE OF ASSAM | M HOSSAIN MD A WADUD MR J HUSSAIN | PP, ASSAM |
| ADMISSION | | | | |
| 21 | Crl.Rev.P./324/2019 FIXED | SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR. | MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN | MR. D K KOTHARI MR. B DEKA MR P DAS PP, ASSAM (R2) |
| | WITH I.A.(Crl.)/639/2019 in Crl.Rev.P./324/2019 | SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR. (H) | MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN | PP, ASSAM (R2) |
| 22 | Crl.Pet./1043/2023 | CHANDAN PATHAK Versus THE STATE OF ASSAM AND ANR. | MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI | MR S RAHMAN (R-2) MR U PANDEY (R-2) PP, ASSAM |
| 23 | Crl.Pet./632/2024 WITH LCR 2 FILES(SCANNED COPY) | ABDUS SALAM MIAH Versus THE STATE OF ASSAM AND ANR | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | MD S HOQUE (R-2) MR. M DEKA (R-2) PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 24 | Bail Appln./2166/2024 FIXED | SHAH ALOM MOLLAH Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |

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|---------------------|--|--|--|-----------|
| 25 | Bail Appln./2193/2024 FIXED | KRISHNA BORAH Versus THE STATE OF ASSAM | MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL | PP, ASSAM |
| 26 | Bail Appln./2211/2024 FIXED | SAMIN MORTAZA Versus THE STATE OF ASSAM | SIRAJ CHOUDHURY B ALI SK MS. S SULTANA | PP, ASSAM |
| 27 | Bail Appln./2227/2024 FIXED | MRIDUL SAIKIA Versus THE STATE OF ASSAM | MR MINTU SAIKIA MR J. ISLAM MR J FIRDAUS | PP, ASSAM |
| 28 | Bail Appln./2264/2024 FIXED | TALEB ALI @ RAJA Versus THE STATE OF ASSAM | MR. S C BISWAS MR. F A HASSAN MS. U NANDA | PP, ASSAM |
| 29 | Bail Appln./2278/2024 FIXED | PRASENJIT ROY Versus THE STATE OF ASSAM | MR. A M BORA MR. M SHARMA MR. V A CHOWDHURY MS. S YASMIN MR. M S HUSSAIN | PP, ASSAM |
| 30 | Bail Appln./2290/2024 FIXED | JITENDRA VERMA Versus THE STATE OF ASSAM | MR. V N UPADHYAY MS P MISHRA | PP, ASSAM |
| BAIL HEARING | | | | |
| 31 | AB/712/2024 FIXED | RUNJUN BORAH @ RUNJUN BORAH DAS Versus STATE OF ASSAM | MR. M DUTTA MR K M BORA | PP, ASSAM |
| 32 | AB/1186/2024 FIXED | BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM | MR H K DAS MR N K SARMA | PP, ASSAM |
| 33 | AB/1451/2024 | RAFIQUL ISLAM KHAN @ RAFIKUL ISLAM KHAN AND 3 ORS. Versus THE STATE OF ASSAM | MS. T SOM MS. U HAZARIKA | PP, ASSAM |
| 34 | AB/1464/2024 WITH CASE RECORD(SCANNED COPY), FIXED | RUHUL AMIN @ RUFUL AMIN Versus THE STATE OF ASSAM | MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR. T SARMA R ISLAM | PP, ASSAM |
| 35 | AB/1515/2024 FIXED | ABDUL BAREK @ ABDU BARIK AND 2 ORS. Versus THE STATE OF ASSAM | Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN | PP, ASSAM |
| 36 | AB/1517/2024 FIXED | RANJAN RAJKHOWA Versus THE STATE OF ASSAM | MR. S C BISWAS MR. T U LASKAR MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. J GHOSH MS. C HAZARIKA | PP, ASSAM |
| 37 | AB/1540/2024 FIXED | CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH Versus THE STATE OF ASSAM | MR. J M GOGOI MR J P KACHARI | PP, ASSAM |
| 38 | AB/1550/2024 FIXED | JAHANGGIR FAKIR Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY | PP, ASSAM |
| 39 | AB/1553/2024 FIXED | ABDUL MANNAN AND 2 ORS Versus THE STATE OF ASSAM | MR A ALI MS. M KHATUN | PP, ASSAM |
| 40 | AB/1629/2024 FIXED | MD. NUR HUSSAIN @ NUR HOSSAIN Versus THE STATE OF ASSAM | MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |

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|---------------|--|--|--|---|
| 41 | AB/1825/2024 FIXED | ROFIQUL ALOM AND ANR Versus THE STATE OF ASSAM | MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| 42 | AB/1846/2024 FIXED | ABDUL HANNAN MAZUMDER AND 3 ORS. Versus THE STATE OF ASSAM | MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM | PP, ASSAM |
| 43 | WITH AB/1845/2024 | ANWAR HUSSAIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM | MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM | PP, ASSAM |
| 44 | AB/1871/2024 FIXED | LANKESWAR DEBNATH Versus THE STATE OF ASSAM | MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS | PP, ASSAM |
| 45 | AB/1892/2024 FIXED | AI SHAHID AHMED @ AI SAYEED AHMED @ RAHUL AND 3 ORS. Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR A BASUMATARY | MR. A CHOUDHURY(INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM |
| 46 | AB/1928/2024 FIXED | JALAL ALI Versus THE STATE OF ASSAM | MR H R CHOUDHURY S. TALUKDAR A S PRODHANI | PP, ASSAM |
| 47 | WITH Bail Appln./2113/2024 | AFSAR ALI AND 9 ORS. Versus THE STATE OF ASSAM | MR H R CHOUDHURY S. TALUKDAR A S PRODHANI | PP, ASSAM |
| 48 | AB/1946/2024 FIXED | MD. SUEF ALI AND ANR. Versus THE STATE OF ASSAM | MR. A GOGOI | MD S ALI MR M RAHMAN PP, ASSAM |
| 49 | AB/1947/2024 FIXED | NARJITARA BEGUM Versus THE STATE OF ASSAM | MR. A GOGOI | PP, ASSAM |
| 50 | AB/1952/2024 FIXED | MD. ABDUL HAI AND ANR. Versus THE STATE OF ASSAM | MR. A GOGOI | PP, ASSAM |
| 51 | AB/1965/2024 FIXED | ALLAUDDIN AHMED AND ANR Versus THE STATE OF ASSAM | MR. R BORUAH MR R SARMA | PP, ASSAM |
| ORDERS | | | | |
| 52 | I.A.(Civil)/737/2024 PART-HEARD, FIXED in Arb.A./8603/2023 WITH Arb.A./8603/2023 (Filing Number) WITH MC/19/2024 | JOHNSON EASTERN POWER Versus THE ENGINEER IN CHIEF, PHE DEPTT. JOHNSON EASTERN POWER Versus THE ENGINEER IN CHIEF, PHE DEPTT. A JOHNSON EASTERN POWER Versus THE ENGINEER IN CHIEF, | MR R KALITA | GA, MIZORAM |
| 53 | I.A.(CrI.)/724/2024 WITH LCR 2 FILES in CrI.Pet./935/2014 WITH CrI.Pet./935/2014 | THE MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. Versus GOPAL CH. SAHA THE MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. Versus GOPAL CH. SAHA | MS. S CHAKRAVARTY MRS. P. SARMA T RAMCHIARY MS.M HAZARIKA MR.M SARMA MS.I GOHAIN MS.J M KALITA | MR G N SAHEWALLA MD ASLAM MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA MD.ASLAM |

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|----------------|--|---|--|------------------|
| 54 | Crl.Pet./733/2024 FIXED | SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND ANR | MR. S C KEYAL MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL | PP, ASSAM |
| HEARING | | | | |
| 55 | MFA/26/2023 PART-HEARD, WITH LCR, FIXED | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI GOLAMONI URANG AND ANR | MR. R GOSWAMI MS. P BORTHAKUR | MR A B DEY (R-1) |
| WITH | | | | |
| | I.A.(Civil)/2120/2024 in MFA/26/2023 | SMTI GOLAMONI URANG Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED | MR A B DEY | MR. R GOSWAMI |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
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| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|--|---|-----------------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2340/2024 | SMT. PULI MILI @ CHABITA CHUNGKRANG MILI Versus THE STATE OF ASSAM AND ANR | MS. S MAHANTA MR. M MAHANTA | PP, ASSAM |
| MOTION | | | | |
| 2 | CRP(IO)/281/2024 FIXED | GAURI KANTA BRAHMA Versus KONSHER BRAHMA AND 2 ORS. | MR. B J MUKHERJEE MS R SAHA | |
| 3 | CRP(IO)/290/2024 | REBAT PAYENG @ REBOT PAWE AND ANR Versus NAKUL PAWE AND 10 ORS. | MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI | |
| 4 | CRP(IO)/292/2024 | UNION OF INDIA AND 5 ORS. Versus M/S M.R. TRANSPORT | MR H GUPTA | |
| 5 | Cont.Cas(C)/409/2024 FIXED | RUPJYOTI KALITA @ GOGOI Versus S. K. TRIPATHI | MR N SARMA MR. D CHETIA MS. P K DEVI | |
| ADMISSION | | | | |
| 6 | CRP(IO)/189/2023 FIXED | RAVINDER PAL SINGH SAHNI Versus RAVINDER SINGH | MR. R K BHUYAN MR. D K DAS MR. M KASHYAP | MR B PATHAK MR. B BARMAN |
| 7 | CRP(IO)/348/2023 | NAZRUL ISLAM Versus KHALILUR RAHMAN (SINCE DECEASED REPRESENTED BY HIS LRS), FATEMA BEWA AND 4 ORS. | MR S HOQUE | |
| 8 | Test.App./8/2024 | MIRA KALITA AND 3 ORS. Versus SUBARNA KALITA | MR. S SHARMA | |
| 9 | CRP/38/2024 CAVT. NO.03422/024, FIXED | ROTO TEKCHI ALIAS RATU TECHI AND ANR Versus GAINWELL COMMOALES PRIVATE LIMITED | MR. D MOZUMDER MR. S K DEORI MR. D MAZUMDAR | MR R SINGHA FOR CAVEATOR |

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| 10 | CRP/50/2024 CAVT. NO.03602/024, FIXED | ETUA URANG AND 4 ORS Versus MAINA DEVI AGARWAL AND 6 ORS | MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL | MR. P J SAIKIA MR. SAILENDRA DEKA MR. A K GUPTA (R-7) MR. R S MISHRA (R-7) MR JITENDRA DAS FOR CAVEATOR |
| 11 | MACApp./297/2024 FIXED | THE NEW INDIA ASSURANCE CO LTD Versus SAHERA KHATUN AND 5 ORS | MRS B ACHARYA MR. A ACHARYA | MR. K I MAZUMDER MR B CHANDA (r-1 to 4) |
| | WITH I.A.(Civil)/1866/2024 in MACApp./297/2024 | THE NEW INDIA ASSURANCE CO LTD Versus SAHERA KHATUN AND 5 ORS | MRS B ACHARYA MR. A ACHARYA | MR. K I MAZUMDER MR B CHANDA (r-1 to 4) |
| 12 | MACApp./384/2024 FIXED | NATIONAL INSURANCE COMPANY LIMITED Versus JUN MONI CHAMUA AND 2 ORS. | MR T KALITA MR. A KAKATI | |
| | WITH I.A.(Civil)/2337/2024 in MACApp./384/2024 | NATIONAL INSURANCE COMPANY LIMITED Versus JUN MONI CHAMUA AND 2 ORS. | MR T KALITA MR. A KAKATI | |
| <u>FOR HEARING U/O XLI RULE II C.P.C.</u> | | | | |
| 13 | RSA/8/2024 | ON THE DEATH OF SOLE APPELLANT (ABONI NATH SARMAH), HIS LEGAL HEIRS Versus SRI PORITOSH BHARADWAJ AND 2 ORS | MR. B K BHATTACHARJEE DR. R SARMAH MS P SAHA MR. U B SARMA MRS. G SARMA | MS. P BHATTACHARYA MR. A BORUA |
| | WITH I.A.(Civil)/615/2024 in RSA/8/2024 | ON THE DEATH OF SOLE APPELLANT (ABONI NATH SARMAH), HIS LEGAL HEIRS KAPLANA DEVI AND 2 ORS Versus SRI PORITOSH BHARADWAJ AND 2 ORS | MR. U B SARMA | MR. T J MAHANTA |
| 14 | RSA/50/2024 | JADAB DAS Versus SWAPNA DAS AND 3 ORS | MR. D C C PHUKAN MS D DEVI | |
| 15 | RSA/52/2024 | ON THE DEATH OF AMAR KAR AND 3 ORS Versus PRABHAT SINGHA | MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB | |
| 16 | RSA/76/2024 | SMTI. BHABANI PAYENG TAID Versus STATE OF ASSAM AND 5 ORS | MR J PAYENG | GA, ASSAM |
| <u>ORDERS</u> | | | | |
| 17 | MC/2950/2012 in RSA SL. NO. 187629/2012 | MD AMJAT ALI, Versus MILITARY SMABAI KRISHI PUM, | MR.P KATAKI MRM HALOI | |
| 18 | MACApp./95/2017 WITH LCR, FIXED | THE ORIENTAL INSURANCE CO. LTD Versus MRS SUSHILA DEVI and 8 ORS | MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI | MR D MONDAL (r-1) MR. A CHAMUAH MS N DEKA (r-8) MR. S D ROY MR SAURADEEP DEY (r-8) |
| | WITH CO/17/2019 in MACApp./95/2017 | MRS. SUSHILA DEVI AND 6 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS | MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY | MR. S K GOSWAMI |
| 19 | Arb.A./11/2018 WITH LCR | SRI BRAJA NATH GOGOI Versus OIL INDIA LIMITED | MR B AGARWAL MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG | MR. A SARMA (R-1) MR. K KALITA (R-1) MR. S CHOWDHURY (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1) |

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| 20 | I.A.(Civil)/1261/2018 in MACApp./255/2018 | THE RELIANCE GENERAL INSURANCE CO. LTD Versus HASEM ALI AND 2 ORS | MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI | |
| | WITH MACApp./255/2018 | THE RELIANCE GENERAL INSURANCE CO. LTD Versus HASEM ALI AND 2 ORS | MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI | |
| | WITH I.A.(Civil)/1259/2018 in MACApp./255/2018 | THE RELIANCE GENERAL INSURANCE CO .LTD Versus HASEM ALI AND 2 ORS | MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI | |
| 21 | I.A.(Civil)/540/2021 WITH LCR in MFA/49/2014 WITH MFA/49/2014 | SMT. MANJULA CHOUDHURY Versus SMT. SITALA CHOUDHURY AND ANR | MR. S P ROY | MRS. A GAYAN |
| | WITH MFA/49/2014 | SMT. SITALA CHOUDHURY, Versus SMT. MANJULA CHOUDHURY and ANR, | MRS A GAYAN MR.I HAQUE MR.S SINGHA | MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MRSP R MAHANTA(R-2) MR.R P N SINGH |
| 22 | RSA/39/2022 | NOGEN LAHON Versus SRI LASU PROJA AND 2 ORS. | MR. R PHUKAN MR. T BARUAH MR. T BARUAH MS D CHHETRI MS A DAS MS A DAS | |
| | WITH I.A.(Civil)/672/2022 in RSA/39/2022 | NOGEN LAHON Versus SRI LASU PROJA AND 2 ORS. F | MR. T BARUAH MS D CHHETRI MS A DAS | |
| 23 | Test.App./4/2023 B/O | MD. ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. Versus MUSST. ARIFA AHMED AND 3 ORS. | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI | MR SISHIR DUTTA (ALL RESPONDENTS) MS S MOCHAHARI (ALL RESPONDENTS) MR. S DUTTA (ALL RESPONDENTS) MR S DUTTA (ALL RESPONDENTS) |
| | WITH Test.App./3/2023 | ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. Versus AFIFA AHMED AND 3 ORS. | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MS A MESEN MR S AFRIDI MS S SIDDIQUA | |
| 25 | Tr.P.(C)/77/2023 | PAMPI KONWAR Versus PANKAJ KONWAR | MR P R SARMA MR D MEDHI | |
| 26 | MFA/82/2023 WITH LCR | NATIONAL INSURANCE CO. LTD Versus MD. ABU BAKKAR KHANDAKAR AND ANR. H | MRS L SHARMA MR. K K BHATTA | MR. A R AGARWALA MR. A R AGARWALA |
| 27 | CRP(IO)/106/2023 | NISITH RANJAN DAS @ BAPAN AND ANR. Versus SUNITA BISWAS AND 11 ORS. | MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA | GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2) |
| 28 | CRP(IO)/182/2023 WITH LCR, B/O | RIZWAN ALI Versus MD MAFAZUL HUSSAIN AND 9 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY | MR. A K GUPTA (R-1,2,3) MR. R S MISHRA (R-1,2,3) |
| 29 | I.A.(Civil)/232/2023 FIXED in MACApp./9315/2022 | ORIENTAL INSURANCE COMPANY LTD. Versus DIPANKAR SARMAH AND 5 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MS. D J BORAH MR. B CHETRI MR. R C PAUL (r-6) MR A U AHMED (R2) MS. H SARMA (R2) |

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| | WITH MACApp./9315/2022 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD. Versus DIPANKAR SARMAH AND 5 ORS. B | MS. R D MOZUMDAR | |
| 30 | I.A.(Civil)/297/2023 in CRP/5154/2022 | SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA | MR SISHIR DUTTA MR. SIDHANT DUTTA | |
| | WITH CRP/5154/2022 (Filing Number) | BIBHA RANI SINGHA AND 2 ORS Versus TIKENDRA CHANDRA SINGHA (F) | MR. S DUTTA | |
| | WITH I.A.(Civil)/1405/2022 | SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus TIKENDRA CHANDRA SINGHA | MS S MOCHAHARI MR SISHIR DUTTA MRS. M BARMAN MR. SIDHANT DUTTA | |
| | WITH I.A.(Civil)/296/2023 | SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA | MR SISHIR DUTTA MR. SIDHANT DUTTA | |
| | WITH I.A.(Civil)/298/2023 | SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA | MR SISHIR DUTTA MR. SIDHANT DUTTA | |
| 31 | Cont.Cas(C)/475/2023 | BINOD DAS Versus DIGANTA THAKUR AND 5 ORS. | MR. D MOZUMDER MR. S BISWAS MS D DEVI | MR. A M BORA (r-1,2,3) MR. D K BAIDYA (r-1,2,3) MR. S BISWAKARMA (R- 4,5,6) MR T DAS (R-4,5,6) MR. M S HUSSAIN R. CHAUHAN (R-4,5,6) |
| 32 | Cont.Cas(C)/602/2023 | PRATIBHA KALITA AND 2 ORS Versus CHANDRADHAR KALITA AND 6 ORS | MR. A K PURKAYASTHA MR. S SHARMA | MR. A K AZAD (r-3 to 7) MR. K M HASSAN (R-1, 2) MS S DEVI (r-3 to 7) |
| 33 | I.A.(Civil)/935/2023 in Mat.App./2214/2023 | XXX XXXX Versus XXX XXXX | MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI | MR. A CHAMUAH (AS LEGAL-AID-COUNSEL FOR R-1) |
| | WITH Mat.App./2214/2023 (Filing Number) | XXXXXXXXX Versus XXXXXXXXX | MR F KHAN | |
| 34 | I.A.(Civil)/2499/2023 in Mat.App./9467/2023 | XXXXXXXXX Versus XXXXXXXXX | A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS | MR B PUSHILAL MR S PANDIT |
| | WITH Mat.App./9467/2023 (Filing Number) | XXXXXXXXX Versus XXXXXXXXX | MS. S B CHOUDHURY | |
| 35 | I.A.(Civil)/2640/2023 in Mat.App./9970/2023 | XXXXXXXXX Versus XXXXXXXXX | MS. SUDAKSHINA K. MS. P BARUAH | |
| | WITH Mat.App./9970/2023 (Filing Number) | XXXXXXXXX Versus XXXXXXXXX | MS. SUDAKSHINA K. | |
| 36 | Arb.A./3/2024 | SRI VIISHNU KHARGHARIA Versus DR. CHIRANJIB KUMAR BARUAH | MR. O P BHATI MR. P SARMA | |

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|----|--|---|---|---|
| | WITH I.A.(Civil)/1291/2024 in Arb.A./3/2024 | SRI VIISHNU KHARGHARIA Versus DR. CHIRANJIB KUMAR BARUAH XXXXXXXXX Versus XXXXXXXXX | MR. O P BHATI MR. P SARMA | |
| 37 | Mat.App./4/2024 WITH LCR WITH I.A.(Civil)/437/2024 in Mat.App./4/2024 WITH I.A.(Civil)/1476/2024 in Mat.App./4/2024 | XXXXXXXXX Versus XXXXXXXXX XXXXXXXXX Versus XXXXXXXXX | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS. S KANUNGOE MR. A M BARBHUIYA | MS. S SEAL MS. S KANUNGOE MS. J CHETTRY |
| 38 | I.A.(Civil)/1008/2024 FIXED in MACApp./2688/2024 WITH MACApp./2688/2024 (Filing Number) WITH I.A.(Civil)/2690/2024 (Filing Number) | UNITED INDIA INSURANCE CO. LTD Versus GAUTAM MUNDA AND 3 ORS UNITED INDIA INSURACE CO. LTD Versus GAUTAM MUNDA AND 3 ORS A UNITED INDIA INSURANCE CO. LTD Versus GAUTAM MUNDA AND 3 ORS A | MR. R K BHATRA MR. A SAIKIA MS P HAJURI N DHAR MR. R K BHATRA MR. R K BHATRA | |
| 39 | I.A.(Civil)/1302/2024 FIXED in MACApp./3944/2024 WITH MACApp./3944/2024 (Filing Number) WITH I.A.(Civil)/3945/2024 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus MAHESH CH. RAY AND 2 ORS. NATIONAL INSURANCE COMPANY LTD Versus MAHESH CH. RAY AND 2 ORS. NATIONAL INSURANCE COMPANY LTD Versus MAHESH CH. RAY AND 2 ORS B | MRS L SHARMA MR. K K BHATTA MR. K K BHATTA MR. K K BHATTA | MS. N MODI MD H R AHMED(R-1) BASON ALI |
| 40 | I.A.(Civil)/1497/2024 in Mat.App./5417/2024 WITH Mat.App./5417/2024 (Filing Number) | XXXXXXXXX Versus XXXXXXXXX XXXXXXXXX Versus XXXXXXXXX | MR. M HASAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN MR. M HASAN | MR. S R GOGOI (R2) PP, ASSAM |
| 41 | I.A.(Civil)/1560/2024 WITH LCR, FIXED in MACApp./80/2021 WITH MACApp./80/2021 | RASHIDA BEGUM AND 4 ORS Versus NEW INDIA ASSURANCE CO. LTD. NEW INDIA ASSURANCE CO. LTD. Versus RASHIDA BEGUM AND 6 ORS (E) | MR. M AHMED MR. M AHMED MR. A ACHARYA MR. A ACHARYA | MR. D MONDAL (r-1 to 5) MR. M AHMED (r-1 to 5) |
| 42 | I.A.(Civil)/2072/2024 FIXED in RFA/7803/2024 WITH RFA/7803/2024 (Filing Number) | THE STATE OF ASSAM And Ors Versus Pradip Kumar Das The State Of Assam And 3 Ors Versus Pradip Kumar Das | MR. A BISWAS MS M DAS MR. P SAIKIA MR. HIMADRI SANKAR BORAH | |
| 43 | I.A.(Civil)/2350/2024 B/O in CRP(IO)/225/2024 WITH CRP(IO)/225/2024 | RAJ KUMAR SINGH AND 2 ORS Versus PAYMACHAUBI DEVI PAYMACHAUBI DEVI Versus RAJ KUMAR SINGH AND 2 ORS | MR. A ROSHID MR. J LASKAR | MR. J LASKAR |

STAY MATTERS

| | | | | |
|----|---|--|--|----------------|
| 44 | CRP(IO)/390/2023 | ASHIYA BEGUM Versus MD. ITUL ALI | MR. B PHUKAN MR R RAJKHOWA B KHAKHLARY MAMONI BORBORUAH BORGHAIN MR P KALITA U SWARGIARY | |
| 45 | CRP(IO)/412/2023 | NARESWAR DEKA Versus MUKUT KALITA | MR S CHAUHAN MR. A R SHOME MR A J GHOSH MR I P CHHETRI | |
| 46 | CRP(IO)/129/2024 FIXED | SUNANDA RAM CHOUDHURY Versus HEMEN PRASAD DUTTA | MRS A SAIKIA MS. U SAUD | MR. S B PRASAD |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
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| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
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| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|--|---|--|---|
| MOTION | | | | |
| 1 | WP(C)/6842/2022 FIXED | BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS | MR. N N KARMAKAR MR G BORDOLOI MUSTAFIJUR RAHMAN MS. J BURAGOHAIN MS A MESEN | GA, ASSAM |
| | WITH I.A.(Civil)/3435/2022 in WP(C)/6842/2022 | BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS | MR. N N KARMAKAR MUSTAFIJUR RAHMAN | GA, ASSAM MR B PATHAK (R-4) MR. M SHARMAH (R-4) MR. T NATH (R-4) |
| 2 | WP(C)/3284/2024 FIXED | SEMSON ENGTI Versus THE UNION OF INDIA AND ORS | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY | SC, NHAI SC, K A A C SC, FINANCE SC, REVENUE |
| 3 | WP(C)/3701/2024 FIXED | MD. MAKSHED ALI Versus THE STATE OF ASSAM AND 6 ORS | MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR | SC, PWD ROAD GA, ASSAM SC, REVENUE |
| 4 | WP(C)/4015/2024 | SAMIRAN DEY Versus THE UNION OF INDIA AND 6 ORS | MR. S D PURKAYASTHA MS S.S.BORA | DY.S.G.I. SC, NHIDC SC, REVENUE |
| 5 | WP(C)/4028/2024 | SRI RANJEET KUMAR PODDAR Versus THE STATE OF ASSAM AND 3 ORS | MR. A K GUPTA MR. R S MISHRA MS M NIROLA | SC, FINANCE AND TAXATION |
| 6 | WP(C)/4029/2024 | ARATI DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. V RAJKHOWA MS. E C VAIPHEI MR A.J.SARMA | GA, ASSAM |
| 7 | WP(C)/4030/2024 | MOHSINA HASIN Versus THE STATE OF ASSAM AND ANR | MR P C DEY MR. M HASAN MR BASAB DEY | PP, ASSAM |
| ORDER (STAY VACATING) | | | | |
| 8 | I.A.(Civil)/3035/2023 B/O in WP(C)/3499/2023 | SAURAV DAS, Versus SOURAV BAISHNAB AND 22 ORS. | MR. U K NAIR MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR M ISLAM | SC, CO OP MR. M NATH MR. A BHATTACHARJEE |

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| | WITH WP(C)/3499/2023 | SAMBHU BAISHNAB Versus THE STATE OF ASSAM AND 22 ORS | MR. M NATH MR. A BHATTACHARJEE D J CHAKMA | MR. A R BHUYAN (r-13) SC, CO OP MR. R A MAZUMDER (r-13) MR N A MAZARBHUIYA (r-13) |
| 9 | WITH WP(C)/2817/2023 | HARIPADA DAS Versus THE STATE OF ASSAM AND 4 ORS | MR. S BANIK MR. R A CHOUDHURY MR. R A MAZUMDER MR. D. BORAH | MR. A R BHUYAN (r-6) SC, CO OP MR. S BANIK MR N Z CHOUDHURY (r-6) MR N A MAZARBHUIYA (r-6) |
| ORDER NO STEPS | | | | |
| 10 | WP(C)/5742/2022 | NAGEN BAISHYA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. R SARMA | GA, ASSAM SC, REVENUE |
| 11 | WP(C)/6598/2022 | ABDUL KAYUM TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS. | MR. A R BHUYAN MR. S ROY MR. M A I HUSSAIN MR. M H LASKAR | GA, ASSAM MR. C K S BARUAH SC, K A A C |
| 12 | WP(C)/3922/2023 WITH OFFICE NOTE, FIXED | HATORKHI HAZOARY Versus THE STATE OF ASSAM AND 7 ORS | MR. A SARMA MR. R SARMA MR. S DAS | GA, ASSAM SC, BTC SC, FINANCE |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 13 | I.A.(Civil)/2357/2024 B/O in Cont.Cas(C)/673/2023 WITH Cont.Cas(C)/673/2023 | ADHESH KALUWAR AND ANR Versus ASHOK BABU , IAS AND 3 ORS | MR. B CHETRI MR. S CHETRY | |
| | | ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS | MR. B CHETRI MR VINOD BASFOR | MR. S S ROY (R-3) MR. G PEGU (R-3) |
| ADMISSION | | | | |
| 14 | Co.Pet./2/2003 FIXED | M/S B DAULT LIMITED Versus M/S NATIONAL PLYWOOD INDUSTRIES LIMITED | MR J C GAUR MR. D K KOTHARI | MR. K K BHATTA MR. R K BHATRA MR G JALAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR. M KATAKI |
| 15 | WP(C)/2672/2021 | ASHOK PAUL Versus THE STATE OF ASSAM AND 3 ORS | MR. R P SARMAH MR. P N SHARMA MS S P CHETRY MRS. P BORA | GA, ASSAM SC, FINANCE |
| 16 | WP(C)/2038/2022 | HABIBUR RAHMAN AND 11 ORS. Versus THE UNION OF INDIA AND 2 ORS. | MR. R K BHUYAN MR. R RABHA MR. M KASHYAP | MR. K K PARASAR ASSTT.S.G.I. |
| 17 | WP(C)/2181/2022 | MAI RONGPHAR AND ANR Versus THE UNION OF INDIA AND 11 ORS | MR. D BORAH MR. R DOWARAH | GA, ASSAM MR. R BORPUJARI (R-7) MR. S P CHOUDHURY, CGC (R-1,2) MR M CHETIA (R-3,5,6,8) MR A N DAS (R-12) ASSTT.S.G.I. MS. T.R. MAHANTA (R-4) SC, FINANCE |
| 18 | WP(C)/2523/2022 FIXED | GAUTAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS | MR. S DIHINGIA MR I HASSAN | GA, ASSAM SC, G.H.C |
| 19 | WP(C)/2535/2022 | KABILASH PRASAD @ KABILASH PRASAD SAHANI Versus THE STATE OF ASSAM AND 3 ORS. | MR N P BARUAH MS. D SHARMA MS. N BARMAN MR R CHAKRAVORTY MR. G ADHIKARY MR. S RABHA | GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1) MR. N GOSWAMI, GA, ASSAM (R-2 to 4) |

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| 20 | WP(C)/2561/2022 | MOUSUMI CHAKRABARTY AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR H R CHOUDHURY | GA, ASSAM |
| 21 | WP(C)/2838/2022 | NEPALPARA BAZAR (SERFANGURI) BABSAYEE SAMITI Versus THE STATE OF ASSAM AND 7 ORS | MR P K DAS MR. M BARUAH | GA, ASSAM SC, BTC SC, AGRI. DEPARTMENT |
| 22 | WP(C)/3795/2022 FIXED | MANAS BORBORA AND ANR Versus THE UNION OF INDIA AND 7 ORS | MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM | GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD |
| 23 | WP(C)/4831/2022 FIXED | RASHEDA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS | MR. L R MAZUMDER MR. A Z AHMED | SC, CO OP GA, ASSAM MR. M HUSSAIN |
| 24 | WP(C)/7721/2022 | DEEPAK DEBNATH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. U K NAIR MR. T A CHOUDHURY | GA, ASSAM SC, REVENUE |
| 25 | WP(C)/977/2023 CAVT. NO.01392/023, FIXED | M/S DULO SERVICE STATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS. | MR. K N CHOUDHURY MR. B J GHOSH MR. DILIP DEY | GA, ASSAM MR. S S ROY DY.S.G.I. |
| 26 | WP(C)/1212/2023 FIXED | M/S DAYAL CONSTRUCTIONS AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH | GA, ASSAM MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-7,8) MR. S S ROY(R-2 TO 5) MR. SAILENDRA DEKA (r-7,8) MR. S BORTHAKUR (R-2 TO 5) MR J DAS (r-7,8) |
| | WITH I.A.(Civil)/2305/2024 in WP(C)/1212/2023 | RANJU AGARWAL AND ANR Versus M/S DAYAL CONSTRUCTIONS AND 7 ORS | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR. SAILENDRA DEKA MR J DAS | MR. B D KONWAR SR. ADV. MR. S S ROY MR. S BORTHAKUR MR H AGARWAL MR J SINGH |
| 27 | WITH WP(C)/392/2023 | RANJU AGARWAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR J DAS | MR. B D KONWAR SR. ADV. (R4-R7, R9) MR H AGARWAL (R4-R7, R9) MR J SINGH (R4-R7, R9) MS M ZOMUANPUII (R4-R7, R9) MR P DOLEY (R4-R7, R9) SR. GA, ASSAM |
| 28 | WP(C)/1360/2023 | SRI SRI RADHAMADHAB JEW SEBA PARICHALANA SAMITY SINGLA ANCHALIK COMMITTEE AND ANR Versus THE UNION OF INDIA AND 4 ORS | MR B SINHA | MRS. R DEVI (C.G.C.) DY.S.G.I. |
| 29 | WP(C)/1638/2023 | HIMANGSHU DAS Versus THE STATE OF ASSAM AND 5 ORS. | MR. B RAHMAN | SC, CO OP GA, ASSAM MR. P BORDOLOI (R-6) MR. D N BORAH (R-6) SC, REVENUE DEPTT. MS. G. HAZARIKA |
| | WITH I.A.(Civil)/2801/2023 in WP(C)/1638/2023 | THE M/S- KAKINI BAHUMUKHI, SS LTD. Versus HIMANGSHU DAS AND 5 ORS. | SC, CO OP MR. P BORDOLOI | GA, ASSAM MR. B RAHMAN SC, REVENUE DEPTT |
| | WITH I.A.(Civil)/169/2024 in WP(C)/1638/2023 | SHYAM DAS, Versus HIMANGSHU DAS AND 6 ORS | MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH | GA, ASSAM MR. P K ROYCHOUDHURY SC, REVENUE DEPTT. MS. G. HAZARIKA |

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| 30 | WP(C)/1872/2023 | ASHA HAQUE ALI Versus THE STATE OF ASSAM AND 6 ORS | MR. N AHMED MR R A AHMED | SC, AG DY.S.G.I. SC. WATER RESOURCE DEPTT. |
| 31 | WP(C)/2206/2023 | SMTI. KANAN BALA RABHA AND 8 ORS. Versus THE STATE OF ASSAM AND ANR | MR. M SARANIA MR. S SAIKIA MR H MEDHI MS. C NEWME MR A SARANIA | MR. R K BHUYAN (r-2) MR. S A HUSSAIN (r-2) MR D J HALOI (r-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 32 | WP(C)/2275/2023 | KAMRAN PASHA CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS | DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN | SC, P AND R.D. GA, ASSAM |
| 33 | WP(C)/2284/2023 | TAHIRA KHANOM LASKAR AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS | MR. S ROY MR. M H LASKAR M. HOSSAIN | GA, ASSAM MR. M KHAN(R-6) MS. M D BORAH, SC, WMD (R-2 & 3) MR A K DAS (R-6) MS J AKTAR(R-6) DY.S.G.I. |
| 34 | WP(C)/2577/2023 FIXED | AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN | SC, P AND R.D. GA, ASSAM |
| 35 | WP(C)/4235/2023 FIXED | PRABIN BORUAH @ SONOWAL AND 11 ORS Versus THE UNION OF INDIA AND 5 ORS | MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY | GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE |
| 36 | WP(C)/5428/2023 B/O | JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS | MR F Z MAZUMDER | GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION |
| 37 | WP(C)/5540/2023 | LILA HALOI AND 2 ORS Versus THE GOVT OF ASSAM AND 3 ORS | MR. R ALI MR H A AHMED MR A S SK MR. H N ISLAM | GA, ASSAM MR. P P DAS (R-4) MR. H SARMA (ADDITIONAL SR. GOVT. ADVOCATE) MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 38 | WP(C)/7109/2023 CAVT. NO.11622/023, WITH CAVT. 1162/2023 | JAHIR UDDIN LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 18 ORS | MR. S BANIK MS F BEGUM | SC, CO OP GA, ASSAM MR M J QUADIR (FOR CAVEATOR) MR. A K HANNAN (FOR CAVEATOR) |
| 39 | WP(C)/1001/2024 FIXED | MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS. | MR. D GOGOI MR ARINDAM BARUAH | SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD. |
| 40 | WP(C)/1707/2024 FIXED | MIR SIRAJUL HOQUE AND 388 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUE | GA, ASSAM SC, REVENUE |
| 41 | WITH WP(C)/1689/2024 | BABUL HUSSAIN AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR S BORTHAKUR MR SAURADEEP DEY | GA, ASSAM SC, REVENUE |
| 42 | WP(C)/1745/2024 B/O | GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4 | MR F Z MAZUMDER | GA, ASSAM |

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| 43 | WP(C)/2693/2024 | MD. HASAN AHMED @ HASAN ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS | MR K PUJARI MS. K A PUJARI | MR. K KALITA(R-4) SC, GMC |
| 44 | WP(C)/3423/2024 | BHUPEN DAIMARY Versus THE UNION OF INDIA AND 3 ORS. | MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA | SC, GST DY.S.G.I. |
| 45 | WP(C)/3669/2024 FIXED | SURENDRA PRASAD SINGH @ SURENDRA PRASAD SINHA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL | SC, PWD |
| ORDERS | | | | |
| 46 | WP(C)/5242/2023 FIXED | KHAIRUL ISLAM AND 72 ORS. Versus THE UNION OF INDIA AND 9 ORS. | MR. M A SHEIKH MD. S Z B AKLAS | DY.S.G.I. SC, REVENUE SC, FOREST |
| | WITH I.A.(Civil)/3593/2023 in WP(C)/5242/2023 | KHAIRUL ISLAM AND 72 ORS. Versus THE UNION OF INDIA AND 9 ORS. | MD. S Z B AKLAS MD. S Z B AKLAS | DY.S.G.I. SC, FOREST SC, REVENUE |
| 47 | WP(C)/5331/2023 FIXED | AMANUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS | MR D BARMAN | GA, ASSAM MR H SARMA (R-1) SC, U D D |
| 48 | I.A.(Civil)/1962/2024 WITH LCR in CRP/178/2023 WITH CRP/178/2023 | RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED | MR. R SARMAH MR. R SARMAH MS. M PAUL | MR. A C SARMA MR G BHARADWAJ |
| | | RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED | MR. R SARMAH MR. D P BORAH MS. M PAUL MS. S BORO MR B PAUL P JHA | MR. A C SARMA MR G BHARADWAJ MR N BRAHMA |
| 49 | WP(C)/3366/2024 FIXED | PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS | MR. A GANGULY MR. A DHANUKA | SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE |
| 50 | WITH WP(C)/3355/2024 | PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS | MR. A GANGULY MR. A DHANUKA | SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|--------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |

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|-----|---------------------|------------|----|------------|
| 14) | MR H BARUAH | 07-08-2024 | To | 14-08-2024 |
| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|--|--|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2354/2024 | BIPIN NARZARY Versus THE STATE OF ASSAM | MR S K SARKAR MRS V L BHATTACHARJEE MS S BAYAN MS R KALITA | PP, ASSAM |
| 2 | Bail Appln./2356/2024 | PABON BARUAH Versus THE STATE OF ASSAM AND ANR | MR. P J SAIKIA MS D DUTTA | PP, ASSAM |
| 3 | Bail Appln./2360/2024 | RANJIT CHANDA AND ANR Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY | PP, ASSAM |
| 4 | Bail Appln./2362/2024 | BISWAJIT BISWAS Versus THE STATE OF ASSAM | MR. B C DAS MR. S H RAHMAN | PP, ASSAM |
| 5 | Bail Appln./2375/2024 | NIYARUN NESSA @ NEHARUN NESSA Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| MOTION | | | | |
| 6 | Crl.Pet./870/2024 FIXED | TEK BHATTARAI Versus THE STATE OF ASSAM AND ANR | MR. R BORA MS R MEDHI | PP, ASSAM |
| 7 | AB/1707/2024 | DIPAK MIZAR @ DEEPAK MIJAR Versus THE STATE OF ASSAM | MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH | PP, ASSAM |
| 8 | AB/2088/2024 | BARNABAS BASUMATARY Versus THE STATE OF ASSAM | G UDDIN MS ANNA K P P ADHIKARI | PP, ASSAM |
| 9 | AB/2089/2024 | MD TAJNUR ALI Versus THE STATE OF ASSAM | MR. T CHUTIA MR. R ALI R L CHUTIA | PP, ASSAM |
| 10 | AB/2094/2024 | MIJAN ALI AND ANR. Versus THE STATE OF ASSAM | MR. T CHUTIA MS S NASRAT | PP, ASSAM |
| 11 | AB/2095/2024 | HABIBUR RAHAMAN Versus THE STATE OF ASSAM | MR. T CHUTIA MS S NASRAT | PP, ASSAM |

ADMISSION

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| 12 | Crl.Rev.P./177/2020 FIXED | TARINI SAIKIA Versus PUTUL KALITA AND ANR. | MR A K AZAD | MR. M SARANIA MR. M SARANIA MR H MEDHI MR H MEDHI MS. I KEITZAR MS. I KEITZAR |
| | WITH I.A.(Crl.)/332/2021 in Crl.Rev.P./177/2020 | PUTUL KALITA @ PRATUL KALITA AND ANR. Versus TARINI SAIKIA | MR. M SARANIA MD. S U AHMED | MR A K AZAD |
| 13 | W.P.(Crl.)/2/2023 | FARHAD ALI@FARHAD ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS | MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE | GA, ASSAM MR. D NATH, Sr. GA, ASSAM |
| 14 | W.P.(Crl.)/14/2023 | ANJAN DUTTA Versus THE STATE OF ASSAM AND 2 ORS | MR. L GOGOI | GA, ASSAM |
| | WITH W.P.(Crl.)/9/2023 | RADHA CHETIA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. A M BORA (P-2) MR. M K DAS (P-2) MR. A CHETIA MR H K SARMA B. CHETRY (P-2) MS K BHATTACHARYYA | GA, ASSAM |
| BAIL HEARING (BA) | | | | |
| 16 | Bail Appln./2610/2023 WITH CASE RECORD(SCANNED COPY), B/O | ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
| 17 | Bail Appln./3987/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | SARJU CHETRY AND ANR Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 18 | Bail Appln./4208/2023 WITH CASE RECORD(SCANNED COPY) | MOTIBAR BHUYAN Versus THE STATE OF ASSAM | MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | PP, ASSAM |
| 19 | Bail Appln./648/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | MD. MAFIDUL ISLAM @ MOFIQUL Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MS. P BORAH | PP, ASSAM |
| 20 | Bail Appln./1078/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | ABU SAYED KHAN Versus THE UNION OF INDIA | MR. T DEURI MS N DAS MS A DAS | SC, NCB |
| 21 | Bail Appln./1132/2024 WITH CASE RECORD(SCANNED COPY) | MD. JULMAT HUSSAIN @ JULMAT ALI Versus THE STATE OF ASSAM AND ANR. | MR. A AHMED MR. I U CHOWDHURY MR A AHMED | MR SARFRAZ NAWAZ (AMICUS CURIAE R2) PP, ASSAM |
| 22 | Bail Appln./1347/2024 WITH CASE RECORD(SCANNED COPY), FIXED | TAFAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM | MR. A S TAPADER MR M RAHMAN MR M RAHMAN | PP, ASSAM |
| 23 | Bail Appln./1422/2024 WITH OFFICE NOTE | TAJNUR ALI Versus THE UNION OF INDIA | MR M Z SHAH MD P RAHMAN | SC, NCB |
| 24 | Bail Appln./1576/2024 WITH CASE RECORD(SCANNED COPY) | MD. MAFIZAL HAQUE Versus THE STATE OF ASSAM | MR. C K NATH MR. N MAHAJAN MR. AJAY SARMA | PP, ASSAM |
| 25 | Bail Appln./1588/2024 WITH CASE RECORD(SCANNED COPY), FIXED | JAYANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR | MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH | MRS R KAKATI(R-2) MS. M PATHAK(R-2) MS. N BARMAN(R-2) PP, ASSAM |
| 26 | Bail Appln./1809/2024 FIXED | HIKMAT ALI Versus THE STATE OF ASSAM AND ANR. | MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR N AHMED | MR I RAFIQUE (r-2) MRS S A CHOUDHURY (r-2) PP, ASSAM |

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| 27 | Bail Appln./1930/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | JITUMONI BARMAN Versus THE STATE OF ASSAM | MS. S K NARGIS MS S BEGUM MS N SULTANA | PP, ASSAM |
| 28 | Bail Appln./1971/2024 FIXED | MEHEBUL ISLAM AND ANR Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY | PP, ASSAM |
| 29 | Bail Appln./2053/2024 | RAJIB PEGU Versus THE STATE OF ASSAM | MR. S K SINGHA MR. M K NEOG | PP, ASSAM |
| 30 | Bail Appln./2054/2024 | JAYANTA PATIR AND ANR Versus THE STATE OF ASSAM | MR. S K SINGHA MR. M K NEOG | PP, ASSAM |
| 31 | Bail Appln./2068/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | AYNAL HOQUE Versus THE STATE OF ASSAM | MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN | PP, ASSAM |
| 32 | Bail Appln./2080/2024 FIXED | KULDEEP YADAV AND ANR Versus THE STATE OF ASSAM | MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA | PP, ASSAM |
| 33 | Bail Appln./2081/2024 FIXED | SONU Versus STATE OF ASSAM | MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA | PP, ASSAM |
| 34 | Bail Appln./2083/2024 FIXED | GAMBHEER SINGH Versus STATE OF ASSAM | MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA | PP, ASSAM |
| 35 | Bail Appln./2147/2024 WITH OFFICE NOTE | JAVED AHMED LONE Versus THE UNION OF INDIA | MRS J DUTTA MR. A K AHMED MD A ISLAM | SC, NCB |
| 36 | Bail Appln./2271/2024 FIXED | MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM | MR ARINDAM BARUAH MS LUBNA CHOUDHURY | PP, ASSAM |
| BAIL HEARING | | | | |
| 37 | AB/3916/2023 FIXED | SAYEDA BEGUM Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
| 38 | AB/3976/2023 | GULBAHAR ALI @ RAHUL SK Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE | PP, ASSAM |
| 39 | AB/1440/2024 FIXED | IFTIKAR RAHMAN @ IFTAKAR RAHMAN Versus THE UNION OF INDIA | MR G U AHMED MR. P P DUTTA MR. R ISLAM | SC, NCB |
| 40 | AB/1502/2024 WITH OFFICE NOTE | GANA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR. | MISS. A BARUAH MS A GOGOI | MR D K BHATTACHARYYA, Amicus curiae,(R-2) PP, ASSAM |
| 41 | AB/1682/2024 FIXED | RAYEJ ALI AND ANR Versus THE STATE OF ASSAM | MR A K AHMED MS P KAKATI | PP, ASSAM |
| 42 | AB/1685/2024 FIXED | HARINDER NAT Versus THE STATE OF ASSAM | MR. L GOGOI | PP, ASSAM |
| 43 | AB/1828/2024 WITH OFFICE NOTE, FIXED | FAJILA KHATUN Versus THE STATE OF ASSAM AND ANR | MR. A S ALI MR S HUSSAIN MR. S A B KHABIR | PP, ASSAM |
| 44 | AB/1832/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | NAJIR HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. P K MAZUMDAR | PP, ASSAM |
| 45 | AB/1835/2024 WITH OFFICE NOTE, FIXED | ABDULLA ALI SK @ ANR Versus THE STATE OF ASSAM AND ANR | MR S RAHMAN MR S KHOOND MS. S PHUKAN | PP, ASSAM |

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|---------------|--|---|---|------------------------------|
| 46 | AB/1841/2024 WITH OFFICE NOTE, FIXED | JUBEL KHAN Versus THE STATE OF ASSAM | TINKU SOM MR H DAS MS. U HAZARIKA MS S ISLAM | PP, ASSAM |
| 47 | AB/1908/2024 WITH OFFICE NOTE, B/O | NAZAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR. | MS F BEGUM MS P DASGUPTA MR S PAUL | PP, ASSAM |
| 48 | AB/1916/2024 WITH OFFICE NOTE, FIXED | SK. MD AMINUL ISLAM @ AMINUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR. A W MONDAL | PP, ASSAM |
| ORDERS | | | | |
| 49 | I.A.(CrI.)/1158/2023 WITH LCR 5 FILES, B/O in CrI.A./439/2023 | ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS | PP, ASSAM |
| | WITH CrI.A./439/2023 | ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS | MR J ISLAM(R-2) PP, ASSAM |
| 50 | I.A.(CrI.)/532/2024 WITH OFFICE NOTE, FIXED in AB/1309/2024 | DIPTI HATIMURIA GOGOI AND ORS Versus THE STATE OF ASSAM AND 2 ORS | MR S M ABDULLAH P MR D SAIKIA MD IMRAN MD IMRAN | PP, ASSAM |
| | WITH AB/1309/2024 | DIPTI HATIMURIA GOGOI AND 4 ORS. Versus THE STATE OF ASSAM | MR S M ABDULLAH P MR D SAIKIA MD IMRAN | PP, ASSAM |
| 51 | I.A.(Civil)/2103/2024 MAC.APP. 401/2017(D/O) in Review.Pet./24/2024 | ON THE DEATH OF GAHAR MULLAH HIS LEGAL HEIR KULSAN NESSA Versus ORIENTAL INSURANCE COMPANY LTD. B | MR. M AHMED MR R DHAR MR R DHAR | MR. R C PAUL |
| | WITH Review.Pet./24/2024 | ORIENTAL INSURANCE COMPANY LTD. Versus GAHAR MULLAH AND 2 ORS. | MR. S K GOSWAMI MR. R C PAUL | MR A N AHMED.(R-2,3) |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|--|--|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2339/2024 B/O | TAHER ALI Versus THE STATE OF ASSAM | MR. A ALI MR S ISLAM MR. R ISLAM | PP, ASSAM |
| 2 | Bail Appln./2359/2024 | ABDUL MOTLEB @ ADBUL MOTLEB Versus THE STATE OF ASSAM | MR. A M KHAN MR T T MONI | PP, ASSAM |
| 3 | Bail Appln./2363/2024 | SAGAR MALAKAR @ SAGOR MALAKAR Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 4 | Bail Appln./2366/2024 | JUN PHUKAN @ MADHURJYA PHUKAN @ MADHURYA Versus THE STATE OF ASSAM | MR. S DAS MS. P. NAIDING | PP, ASSAM |
| 5 | Bail Appln./2373/2024 | AJIT NATH AND ANR Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 6 | Bail Appln./2376/2024 | SABIR AHMED @ MD. SABIR AHMED Versus THE STATE OF ASSAM | MR. S MUNIR MR. S RANA | PP, ASSAM |
| 7 | Bail Appln./2377/2024 | ISAM UDDIN Versus THE STATE OF ASSAM | MR F HAQUE MR. S K M ALOMGIR MR A ISLAM | PP, ASSAM |
| 8 | Bail Appln./2380/2024 | MD. NURUL HUDA Versus THE STATE OF ASSAM AND ANR | MR A DEKA | PP, ASSAM |
| 9 | Bail Appln./2382/2024 | MD. RITUMONI HUSSAIN @ RITUMANI HUSSAIN Versus THE STATE OF ASSAM | MR. T CHUTIA MR. R ALI R L CHUTIA | PP, ASSAM |
| MOTION | | | | |
| 10 | Crl.Rev.P./301/2024 | MOHIT HAZARIKA Versus THE STATE OF ASSAM AND ANR | MR. M.P. BORAH | PP, ASSAM |
| | WITH I.A.(Crl.)/723/2024 in Crl.Rev.P./301/2024 | MOHIT HAZARIKA Versus THE STATE OF ASSAM AND ANR | MR. M.P. BORAH | PP, ASSAM |

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|--|--|---|--|--|
| 11 | Crl.Pet./722/2024 FIXED | RAM NARAYAN SINGH AND ANR Versus CHANDRA BHADUR VISWAKARMA AND ANR | MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA | PP, ASSAM |
| 12 | Crl.Pet./884/2024 FIXED | KHWRWMSHAR BRAHMA Versus THE STATE OF ASSAM AND 2 ORS | MR. M KHAN MS J AKTAR K MAINUDDIN | SPECIAL PP ASSAM |
| 13 | AB/1938/2024 | DHARANIDHAR DAS Versus THE STATE OF ASSAM | MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH | PP, ASSAM |
| 14 | AB/2093/2024 | ASHIM KUMAR DAS @ DR ASHIM KUMAR DAS Versus THE STATE OF ASSAM | MR. R SARMA A H CHOUDHURY | PP, ASSAM |
| 15 | AB/2096/2024 | PAYAL RAY BAGLARI Versus THE STATE OF ASSAM | MR K THAKUR MR D MEDHI B ALI SK MS. P. NAIDING | PP, ASSAM |
| 16 | AB/2097/2024 B/O | NIBHA BORO Versus THE STATE OF ASSAM | MR B BORA MR P S RAJA | PP, ASSAM |
| 17 | AB/2098/2024 | DHRUBARAJ MAHANTA Versus THE STATE OF ASSAM | MR. A M KHAN MR T T MONI MR S PRODHANI | PP, ASSAM |
| 18 | AB/2099/2024 | LOKMAN ALI @ LOKMAN HAKIM Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| ADMISSION | | | | |
| 19 | Crl.Rev.P./229/2024 FIXED | MEHBUB RAHMAN Versus THE STATE OF ASSAM | MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN | PP, ASSAM |
| 20 | Crl.A./244/2024 | RATAN BARMAN Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| WITH | | | | |
| I.A.(Crl.)/720/2024 in Crl.A./244/2024 | | | | |
| 21 | Crl.Pet./312/2024 FIXED | SMT RUMI BORA Versus M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H) | MR. R A CHOUDHURY | MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM |
| WITH | | | | |
| I.A.(Crl.)/628/2024 in Crl.Pet./312/2024 | | | | |
| 22 | Crl.Pet./865/2024 FIXED | M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR Versus SMT RUMI BORA ASHRAFUL ALOM Versus THE STATE OF ASSAM | MR. A K SAHEWALLA MR. W SHARMA.(R-1) M. HOSSAIN MS. A SULTANA | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 23 | Bail Appln./121/2024 WITH CASE RECORD(SCANNED COPY) | SIIVICHO JOHN THRO AND ANR Versus THE STATE OF ASSAM | MR. S MUNIR MR R AKHTAR | PP, ASSAM |
| 24 | Bail Appln./929/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | BIMAN ROY Versus THE STATE OF ASSAM AND ANR. | MR P P MEDHI MD. M. ALI MR G BARGAYARY | PP, ASSAM |
| 25 | Bail Appln./945/2024 WITH CASE RECORD(SCANNED COPY) | KARIM UDDIN @ ASHAM Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |

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| 26 | Bail Appln./966/2024 WITH CASE RECORD(SCANNED COPY) | MANISH KUMAR Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 27 | Bail Appln./1423/2024 WITH CASE RECORD(SCANNED COPY) | HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR. | MR. S MUNIR | PP, ASSAM |
| 28 | Bail Appln./1428/2024 WITH CASE RECORD(SCANNED COPY) | ANITA ROY Versus THE STATE OF ASSAM | MR B P BORAH J DASGUPTA MR P J DUTTA | PP, ASSAM |
| 29 | Bail Appln./1818/2024 WITH OFFICE NOTE, FIXED | AVDESH KUMAR ROY Versus THE STATE OF ASSAM | MS. S K NARGIS MS S BEGUM MS N SULTANA | |
| 30 | Bail Appln./2007/2024 WITH OFFICE NOTE | UTTAM CHAKRABORTY Versus UNION OF INDIA | N CHAUDHURY MR. A BORPUZARI MR A DEKA | SC, NCB |
| 31 | Bail Appln./2019/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | BIJU SARKAR @ BIJU DAS Versus THE STATE OF ASSAM AND ANR. | MR. D GOGOI MR. J ABBAS MR P H KONWAR | PP, ASSAM |
| 32 | Bail Appln./2151/2024 WITH OFFICE NOTE, FIXED | BASED ALI Versus THE STATE OF ASSAM AND ANR | MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN | PP, ASSAM |
| 33 | Bail Appln./2170/2024 FIXED | SOFIQL ISLAM AND ANR. Versus THE STATE OF ASSAM | MRS. B GOGOI MS M BORAH | PP, ASSAM |
| 34 | Bail Appln./2186/2024 FIXED | JIYARUL HOQUE Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| 35 | Bail Appln./2270/2024 FIXED | JAHURA KHATUN @ JOHURA PARBIN Versus THE STATE OF ASSAM | MR. S MUNIR MR A RAHMAN | PP, ASSAM |
| 36 | Bail Appln./2285/2024 FIXED | ANIL PATNAYAK Versus THE STATE OF ASSAM | MR. A B T HAQUE MS. R. R. SAIKIA | PP, ASSAM |
| BAIL HEARING | | | | |
| 37 | AB/849/2024 BA 1222/2024(D/O), FIXED | ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM | MR. S A HUSSAIN MR D J HALOI L HANGZO | PP, ASSAM |
| 38 | AB/1265/2024 FIXED | PRATICK LAL BARUAH Versus THE STATE OF ASSAM | MR. M K DAS MRS R BEGUM MS. B CHETRY MS. A LALA C SAIKIA | PP, ASSAM |
| 39 | AB/1348/2024 FIXED | RANJIT DAS Versus THE STATE OF ASSAM | MR P P MEDHI MR G BARGAYARY | PP, ASSAM |
| 40 | AB/1410/2024 WITH CASE RECORD(SCANNED COPY), FIXED | MD. KAYADUL HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN | PP, ASSAM |
| 41 | AB/1501/2024 | RAMCHANNA @ RANCHHANA Versus THE STATE OF ASSAM | MD. S ALOM MR. M S ALAM | PP, ASSAM |
| 42 | AB/1541/2024 FIXED | MONOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 43 | AB/1622/2024 FIXED | MILAN RAY @ HULUNG Versus THE STATE OF ASSAM AND ANR | M HOSSAIN MD A WADUD MR J HUSSAIN | PP, ASSAM |

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| 44 | AB/1730/2024 | HOBI SK @ HABIBAR RAHMAN Versus THE STATE OF ASSAM | MR. A RAHMAN | PP, ASSAM |
| 45 | AB/1847/2024 FIXED | MANJUR AHMED TAPADAR Versus THE STATE OF ASSAM | MR P KATAKI MR D CHAKRABORTY MRS R BEGUM | PP, ASSAM |
| 46 | AB/1985/2024 FIXED | NUR ALOM Versus THE STATE OF ASSAM | MR F HAQUE MR. S K M ALOMGIR MR A ISLAM | PP, ASSAM |
| 47 | AB/2013/2024 FIXED | SHAJAHAN ALI Versus THE STATE OF ASSAM | MR. T DEURI MS A DAS MS. L WANGSA | PP, ASSAM |

ORDERS

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|----|--|---|--------------------------------|------------------------------------|
| 48 | I.A.(CrI.)/1226/2023 BA 2622/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./2622/2023 WITH Bail Appln./4616/2023 | ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR. | F K R AHMED MRS. H THAKURIA | PP, ASSAM |
| 49 | Bail Appln./4616/2023 | ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR | F K R AHMED MRS. H THAKURIA | MR S CHAKRABORTY(R-2) PP, ASSAM |

HEARING

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|----|---|--|--|--|
| 50 | CrI.A./128/2012 WITH LCR 5 FILES, P.B.-1, FIXED | CHANDAN RAJBONGSHI @ DAS Versus THE STATE OF ASSAM | S K NARGIS I A HAZARIKA S KHANIKAR | A K DAS MS.P BORA K N KALITA J BHUYAN N ISLAM PP, ASSAM |
| 51 | CrI.A./149/2012 WITH LCR 5 FILES, FIXED | GIRIDHAR SARMA Versus THE STATE OF ASSAM | MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR | PP, ASSAM |
| 52 | I.A.(CrI.)/847/2023 WITH LCR 4 FILES, B/O in CrI.A./316/2022 WITH CrI.A./316/2022 | AKTAR ALI Versus THE STATE OF ASSAM AND ANR. AKTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM | MR. M U MONDAL MR H R A CHOUDHURY (P-2) MR. M U MONDAL(P-2) MR G SAIKIA MS. N NASRIN (P-2) MD. I H KHAN (P-2) MR K ISLAM (P-2) MR N G SHARMA MR A ALIM SK MR A ALIM SK MR. A W MONDAL MR. A K BHATTACHARJEE | MD. A HUSSAIN (r-2) PP, ASSAM PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
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| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |

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| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
| 14) | MR H BARUAH | 07-08-2024 | To | 14-08-2024 |
| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
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| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE TAKEN UP THROUGH REMOTE VIDEO CONFERENCING AT 12:30 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 20(THIRD FLOOR)]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------------|---|---|--|---------------------|
| <u>BAIL HEARING (BA)</u> | | | | |
| 1 | Bail Appln./2224/2024 BA 1981/2024(D/O) | DIGANTA NEOG Versus THE STATE OF ASSAM | MS. P BORAH | SC, EXCISE DEPTT. |
| WITH | | | | |
| 2 | Bail Appln./1992/2024 | DINDAYAL CHAUBEY Versus THE STATE OF ASSAM | MR H GUPTA MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN | PP, ASSAM |
| WITH | | | | |
| | I.A.(CrI.)/708/2024 in Bail Appln./1992/2024 | DINDAYAL CHAUBEY Versus THE STATE OF ASSAM AND ANR | MR H GUPTA MR. ABHIJIT MENA RHITUSHREE TALUKDAR | PP, ASSAM |
| 3 | Bail Appln./2254/2024 | ATABUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM | MR. A AHMED U U KHAN MR A AHMED | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|--------------------|------------|----|------------|
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| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
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| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|--|
| MOTION | | | | |
| 1 | AB/2091/2024 | MAYIJUDDIN ALI Versus THE STATE OF ASSAM | MR A K AZAD MR N JAMAL | PP, ASSAM |
| 2 | AB/2092/2024 | MONOWAR HUSSAIN Versus THE STATE OF ASSAM | MR A K AZAD MR N JAMAL | PP, ASSAM |
| ADMISSION | | | | |
| 3 | CRP(IO)/34/2023 | MADHU PAUL AND 8 ORS. Versus MALLIKA DEB AND ANR | MR D MAZUMDER MR. D MOZUMDER MS. D DEVI MR. S BISWAS S NATH | MR H R A CHOUDHURY (r-1,2) MR F U BARBHUIYA (r-1,2) MS S DAS |
| 4 | MACApp./403/2023 | EJAZ AHMED Versus BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND 2 ORS. | MR. DITUL DAS MS TINLUNG | |
| 5 | MACApp./12/2024 | THE UNITED INDIA INSURANCE CO. LTD Versus ARUP JYOTI MAHANTA AND 2 ORS. | MR. R J DAS | |
| 6 | MACApp./31/2024 | THE NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF SANUFA KHATUN HER LEGAL HEIRS AND 2 ORS.(Deceased) | MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR | |
| | WITH I.A.(Civil)/198/2024 in MACApp./31/2024 | THE NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF SANUFA KHATUN HER LEGAL HEIRS AND 2 ORS.(Deceased) | MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR | |
| 7 | MACApp./281/2024 | ORIENTAL INSURANCE COMPANY LTD. Versus NAINA LOHAR @ NAINA KISHAN AND 5 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| | WITH I.A.(Civil)/1781/2024 in MACApp./281/2024 | ORIENTAL INSURANCE COMPANY LTD. Versus NAINA LOHAR @ NAINA KISHAN AND 5 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |

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| 8 | MACApp./366/2024 | HAFIZA @ HABIJA KHATUN AND 6 ORS. Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. E | MR. A R AGARWALA | |
| 9 | MACApp./386/2024 | ORIENTAL INSURANCE COMPANY LTD. Versus BHUBANESWARI DEVI AND 3 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| | WITH I.A.(Civil)/2377/2024 in MACApp./386/2024 | ORIENTAL INSURANCE COMPANY LTD. Versus BHUBANESWARI DEVI AND 3 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| 10 | MACApp./387/2024 | MARYDA SUN AND 2 ORS. Versus JACKIE SAHA AND 4 ORS. | MR. A LAL MR A BRAHMA | |
| <u>FOR HEARING U/O XLI RULE II C.P.C.</u> | | | | |
| 11 | RSA/114/2023 | BISHNU BARUAH Versus BAIKUNTHA RAM DEKA | MR. M TALUKDAR MR. P P DUTTA MS. M TALUKDAR | |
| | WITH I.A.(Civil)/1887/2023 in RSA/114/2023 | BISHNU BARUAH Versus BAIKUNTHA RAM DEKA | MR. M TALUKDAR MR. P P DUTTA MS. M TALUKDAR | |
| 12 | RSA/44/2024 | MD ABUL KALAM AZAD AND 3 ORS Versus MD FOTEY ALI PRODHANI AND 9 ORS | MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR | |
| 13 | RSA/58/2024 | MANAGER, LONGAI TEA ESTATE AND ANR. Versus D.M. PRORERTIES PVT. LTD. AND 2 ORS. | MR. R P KAKOTI SR. ADV. MR. T DAS MR. T DAS MS. R BARMAN MR. S SUTRADHAR | |
| 14 | RSA/103/2024 | LEGAL HEIRS OF DECEASED GOPAL SARMAH IRANI SARMAH AND 3 ORS Versus SANJIB PAUL AND ANR | MR. S SAHU MS A ROY | |
| | WITH I.A.(Civil)/1784/2024 in RSA/103/2024 | LEGAL HEIRS OF DECEASED GOPAL SARMAH IRANI SARMAH AND 3 ORS Versus SANJIB PAUL AND ANR | MR. S SAHU MS A ROY | |
| <u>ORDERS</u> | | | | |
| 15 | MACApp./69/2014 WITH LCR | NATIONAL INSURANCE CO LTD Versus SMT. MAWRACHI BASUMATARI and ORS | MR.R K BHATRA MS.A BORA MS.P HUIJURI MR A SAIKIA | MR.K BHATTACHARJEE MS.M BHATTACHARJEE MS.S KHANIKAR(R-2) MS.P BARUAH(R-2) MR.D BANERJEE MS.P BORGOHAIN |
| | WITH I.A.(Civil)/640/2023 in MACApp./69/2014 | NATIONAL INSURANCE CO LTD Versus SMT. MAWRACHI BASUMATARI AND ORS | MR. R K BHATRA | MR. K BHATTACHARJEE |
| 16 | MC/3365/2014 in RSA SL. NO. 234587 | MUNIA CHAUHAN Versus SRI SUKHLAL DAS and 7 ORS, | MRM R ADHIKARI MR.C K S BARUAH MS.H TERANGPI | MS.K YADAV(R-1 & 2) MR.A KABRA(R-1 & 2) MS.D L DEKA(R-2) |
| 17 | I.A.(Civil)/4088/2018 in RSA/14847/2018 | ON THE DEATH OF SMT BANESWARI GOGOI HER LEGAL HEIR SRI BUDHESWAR GOGOI Versus SHRI SANJIB GOHAIN AND 11 ORS | MR. S SAHU MS. N DEY | MR. S PAUL (R1,R2) MR. U SAIKIA (R1,R2) |
| | WITH RSA/14847/2018 (Filing Number) | ON THE DEATH OF SMT BANESWARI GOGOI HER LEGAL HEIR SRI BUDHESWAR GOGOI Versus SHRI SANJIB GOHAIN AND 11 ORS | | |
| 18 | RSA/204/2019 | SRI BIRENDRA NATH DAS Versus NIRADA NATH | MR. SHEELADITYA | S N NATH MR H GUPTA |

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|----|---|---|---|--|
| 19 | I.A.(Civil)/134/2020 FIXED in RFA/18104/2019 | M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR | MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA | MR. N C DAS (r-2) MR H DAS MS. M DEVI (r-2) MR. A DAS (r-2) MR P GOGOI FOR CAVEATOR |
| | WITH RFA/18104/2019 (Filing Number) | M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR | | |
| 20 | MACApp./264/2020 WITH LCR | ORIENTAL INSURANCE CO. LTD. Versus ASHOK KUMAR SHARMA AND 2 ORS. | MR. A J SAIKIA MR. B KAKATI MR G S BORO | MR R BAISHYA MR. B J MUKHERJEE MR. B J MUKHERJEE |
| 21 | I.A.(Civil)/2474/2021 in MACApp./11637/2021 | RESMIN SULTANA AND 2 ORS. Versus MD. JUL AHMED AND 2 ORS. | MR D MONDAL | MS A HUSSAIN (r-3) S AHMED (r-3) |
| | WITH MACApp./11637/2021 (Filing Number) | RESMIN SULTANA AND 3 ORS. Versus MD. JUL AHMED AND 2 ORS. B | MR D MONDAL | |
| 22 | MACApp./575/2022 WITH LCR | NEW INDIA ASSURANCE COMPANY LTD Versus SRI RAJENDRA SINGH and 3 ORS | MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR | MR. R C PAUL MS M BHARATI |
| | WITH I.A.(Civil)/2558/2022 in MACApp./575/2022 | NEW INDIA ASSURANCE CO. LTD Versus RAJENDRA SINGH and 3 ORS | MR.R GOSWAMI MS.M SAIKIA MS. M SAIKIA MS.P BORTHAKUR | MR. R C PAUL MS M BHARATI |
| 23 | I.A.(Civil)/2782/2022 in MACApp./10558/2022 | NATIONAL INSURANCE COMPANY LTD. Versus JYOTSHNA NATH AND 4 ORS. | MR T KALITA MR. A KAKATI | MR. S C BISWAS MS A BORAH MS. J GHOSH |
| | WITH MACApp./10558/2022 (Filing Number) | NATIONAL INSURANCE COMPANY LTD. Versus JYOTSHNA NATH AND 4 ORS. A | MR T KALITA | |
| 24 | I.A.(Civil)/3836/2022 FIXED in Arb.A./10487/2022 | BISWAJIT NATH . Versus M/S HINDUJA LEYLAND FINANCE LTD AND 3 ORS | MR. I ALAM Ms. R. R. BORAH MR. T SK | MS. R D MOZUMDAR (R4) MS. C MOZUMDAR (R4) MR. S P SHARMA (R4) |
| | WITH Arb.A./10487/2022 (Filing Number) | BISWAJIT NATH . Versus M/S HINDUJA LEYAND FIANCE LTD AND 3 ORS A | MR. I ALAM | |
| 25 | MACApp./29/2023 WITH LCR | MD SAMED ALI Versus SRI RAJENDRA PRASAD SARMAH AND 2 ORS | MR. A K GUPTA MR H J TAMULI MR D KALITA | MR. A KAKATI |
| 26 | MACApp./114/2023 WITH LCR | THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. PINKY LAHON AND 3 ORS | MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR | MS. A BHATTACHARYYA (R-4) MR. P KALITA (R-4) |
| | WITH I.A.(Civil)/123/2023 in MACApp./114/2023 | SMTI. PINKY LAHON AND 3 ORS. Versus THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS. | MR D MONDAL | MS. R D MOZUMDAR |
| | WITH I.A.(Civil)/864/2023 in MACApp./114/2023 | THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. PINKY LAHON AND 3 ORS | MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR | |

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| | WITH I.A.(Civil)/1693/2023 in MACApp./114/2023 | SMTI. PINKY LAHON @ PINKI LAHON Versus THE NATIONAL INSURANCE COMPANY LIMITED | MR D MONDAL | MS R D MAZUMDAR |
| 27 | I.A.(Civil)/1254/2023 in Mat.App./4766/2023 | XXXX XXXX Versus XXXX XXXX | MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI | |
| | WITH Mat.App./4766/2023 (Filing Number) | XXXX XXXX Versus XXXX XXXX | MR N N UPADHYAYA | |
| 28 | Cont.Cas(C)/334/2024 FIXED | SMT. LAKHI DAS AND 3 ORS. Versus DUBRAJ SOREN | MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN | MR. S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA |
| 29 | I.A.(Civil)/657/2024 in MACApp./2361/2024 | PHULMATI NARZARY AND 3 ORS. Versus THE DIVISIOAL MANAGER AND 3 ORS. | MR. A LAL MR A BRAHMA | MR. K K BHATTA (r-1) |
| | WITH MACApp./2361/2024 (Filing Number) | PHULMATI NARZARY AND 3 ORS Versus THE DIVISIOAL MANAGER AND 3 ORS F | MR. A LAL | |
| 30 | I.A.(Civil)/980/2024 in MACApp./3556/2024 | NEW INDIA ASSURANCE COMPANY LTD. Versus RASHMIREKHA SHARANIYA @ SARANIA @ DAS AND 3 ORS. | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| | WITH MACApp./3556/2024 (Filing Number) | NEW INDIA ASSURANCE COMPANY LTD Versus RASHMIREKHA SHARANIYA @ SARANIA @ DAS AND 3 ORS E | MR. R GOSWAMI | |
| 31 | I.A.(Civil)/1043/2024 in MACApp./3358/2024 | ANU BEGUM AND 2 ORS Versus NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. | MR J MOLLAH MRS. A BHANU MS. S P DAS | MR SISHIR DUTTA (R- 1) MR. D K KOTHARI (r-2) MR. S ALIM(R-3) MR P DAS MR. A T SIKDER(R-3) MS S MOCHAHARI (R- 1) MR. S DUTTA (R- 1) MR S DUTTA (R- 1) MR P PRAWAR (r-2) MR. N KOTHARI (r-2) |
| | WITH MACApp./3358/2024 (Filing Number) | ANU BEGUM AND 2 ORS Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS A | MR J MOLLAH | |
| 32 | I.A.(Civil)/1119/2024 in Mat.App./67/2023 | XXXXXXXX Versus XXXXXXXX | MR J PAYENG MS A PAYENG | |
| | WITH Mat.App./67/2023 | XXXXXXXX Versus XXXXXXXX | MR J PAYENG MS A PAYENG | |
| 33 | I.A.(Civil)/1460/2024 in MACApp./3941/2024 | NATIONAL INSURANCE COMPANY LTD Versus CHANDAN ALI AND ANR. | MRS L SHARMA MR. K K BHATTA | MR. S ROY (R-1) MR. M H LASKAR (R-1) M. HOSSAIN (R-1) |
| | WITH MACApp./3941/2024 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus CHANDAN ALI AND ANR A | MR. K K BHATTA | |
| 34 | I.A.(Civil)/1562/2024 in MACApp./10777/2023 | NEW INDIA ASSURANCE COMPANY LTD. Versus SAYERA KHATUN AND 2 ORS. | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |

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| | WITH MACApp./10777/2023 (Filing Number) | NEW INDIA ASSURANCE COMPANY LTD Versus SAYERA KHATUN AND 2 ORS H | MS. P BORTHAKUR | |
| 35 | I.A.(Civil)/1748/2024 B/O in RSA/98/2024 | LEGAL HEIRS OF LT GANESH CHANDRA BARMAN BIKU CHANDRA BARMAN AND ORS Versus NAGEN CHANDRA ROY BEPARI | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | MS. P BHATTACHARYA MS T BARUAH MS. A BARMAN |
| | WITH RSA/98/2024 | LEGAL HEIRS OF LT GANESH CHANDRA BARMAN, BIKU CHANDRA BARMAN AND ORS Versus NAGEN CHANDRA ROY BEPARI | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | |
| 36 | I.A.(Civil)/2019/2024 WITH LCR in RSA/40/2021 | ON THE DEATH OF CHAMPA LAL ROY HIS LEGAL HEIRS SHIBANI ROY AND ORS Versus CHANDAN KUMAR ROY, | MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA | MR. D MOZUMDER MR. P BORAH |
| | WITH RSA/40/2021 | CHAMPA LAL ROY Versus CHANDAN KUMAR ROY | MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA | MR. D MOZUMDER MR. P BORAH |
| 37 | I.A.(Civil)/2328/2024 in MACApp./2283/2024 | THE NATIONAL INSURANCE COMPANY LTD Versus KALI DAS AND AND 3 ORS | MR. P J BARMAN MS R TADO | |
| | WITH MACApp./2283/2024 (Filing Number) | THE NATIONAL INSURANCE COMPANY LTD Versus KALI DAS AND AND 3 ORS H | MR. P J BARMAN | |
| 38 | I.A.(Civil)/2331/2024 in MACApp./8233/2024 | THE NATIONAL INSURANCE COMPANY LTD Versus SUNITA DAS AND 5 ORS | MR. P J BARMAN MS R TADO MRS. P PHUKAN | |
| | WITH MACApp./8233/2024 (Filing Number) | THE NATIONAL INSURANCE COMPANY LTD Versus SUNITA DAS AND 5 ORS F | MR. P J BARMAN | |
| 39 | I.A.(Civil)/2343/2024 in MACApp./3858/2024 | THE NATIONAL INSURANCE COMPANY LTD. Versus SUNITA DEVI AND 7 ORS. | MR. P J BARMAN MS P PHUKAN MS R TADO | |
| | WITH MACApp./3858/2024 (Filing Number) | THE NATIONAL INSURANCE COMPANY LTD Versus SUNITA DEVI AND 7 ORS A | MR. P J BARMAN | |
| 40 | I.A.(Civil)/2374/2024 in MFA/14729/2023 | ORIENTAL INSURANCE COMPANY LTD Versus DHANMANI HALOI AND ANR. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| | WITH MFA/14729/2023 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD Versus DHANMANI HALOI AND ANR. B | MS. R D MOZUMDAR | |
| 41 | I.A.(Civil)/2375/2024 in MFA/14779/2023 | ORIENTAL INSURANCE COMPANY LTD. Versus AJAHARUDDIN AHMED AND ANR | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| | WITH MFA/14779/2023 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD. Versus AJAHARUDDIN AHMED AND ANR B | MS. R D MOZUMDAR | |
| 42 | I.A.(Civil)/2376/2024 in MFA/14718/2023 | ORIENTAL INSURANCE COMPANY LTD Versus TARIFUL ALI AND ANR. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |

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| | WITH MFA/14718/2023 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD Versus TARIFUL ALI AND ANR. B | MS. R D MOZUMDAR |
| 43 | I.A.(Civil)/2378/2024 in MFA/14655/2023 | ORIENTAL INSURANCE COMPANY LTD Versus ROKMAN ALI AND ANR | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA |
| | WITH MFA/14655/2023 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD Versus ROKMAN ALI AND ANR E | MS. R D MOZUMDAR |
| 44 | I.A.(Civil)/2379/2024 in MFA/14723/2023 | ORIENTAL INSURANCE COMPANY LTD Versus JAAN ALI AND ANR. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA |
| | WITH MFA/14723/2023 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD Versus JAAN ALI AND ANR. H | MS. R D MOZUMDAR |
| 45 | I.A.(Civil)/2383/2024 in MACApp./4407/2024 | BHARAT KUMAR RAY Versus NANDESWAR DEORI AND 3 ORS. | MR. A GANGULY MR. A DHANUKA |
| | WITH MACApp./4407/2024 (Filing Number) | BHARAT KUMAR RAY Versus NANDESWAR DEORI AND 3 ORS H | MR. A GANGULY |
| 46 | I.A.(Civil)/2384/2024 in MFA/3264/2024 | ORIENTAL INSURANCE COMPANY LTD. Versus BISWAJIT DHAR AND ANR. | MR SISHIR DUTTA MR. S DUTTA MR S DUTTA |
| | WITH MFA/3264/2024 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD Versus BISWAJIT DHAR AND 2 ORS B | MR SISHIR DUTTA |

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
| 14) | MR H BARUAH | 07-08-2024 | To | 14-08-2024 |
| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC.APPEAL AND CIVIL BENCH-III MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|---|-------------------------------------|
| ADMISSION | | | | |
| 1 | WP(C)/7703/2018 | ABHISHEK SHARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR A C BORBORA MRS. R BORBORA MR. M SMITH | MR C BARUAH(SC, APSC) GA, ASSAM |
| 2 | WP(C)/7765/2018 | KHANINDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS. | MR. R SINGHA | SC, HEALTH |
| 3 | WITH WP(C)/4150/2018 | SACHIN SONOWAL AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MS. N SHYAMAL MR. U K NAIR MS. H BEGUM MR. R SINGHA MR. M P SARMA | SC, HEALTH |
| 4 | WITH WP(C)/4356/2018 | MAHESH DEKA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. U K NAIR MR. M P SARMA MR. R SINGHA | SC, HEALTH |
| 5 | WP(C)/8794/2018 WITH WP(C)/8649/2018 (D/O) | PRAFULLA NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 10 ORS. | MR. A K BARUAH MR. D BORA MR. B GOSWAMI MR. N MAHAJAN | GA, ASSAM |
| 6 | WITH WP(C)/8619/2018 | GOPAL CH. NATH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. A K BARUAH MR. D BORA MR. B GOSWAMI MR. N MAHAJAN | GA, ASSAM |
| 7 | WITH WP(C)/8778/2018 | BAHARUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. A K BARUAH MR. D BORA MR. B GOSWAMI MR. N MAHAJAN | GA, ASSAM |
| 8 | WITH WP(C)/410/2019 | AMAL CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS. | MR. B K MAHAJAN MR. B GOSWAMI | GA, ASSAM |
| 9 | WITH WP(C)/412/2019 | SUKHIRAM DEY Versus THE STATE OF ASSAM AND 4 ORS. | MR. B K MAHAJAN MR. B GOSWAMI MR. N MAHAJAN | GA, ASSAM |

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| 10 | WITH WP(C)/1352/2019 | NABIN BASKI Versus THE STATE OF ASSAM AND 4 ORS. | MR. A K BARUAH MR. D BORA MR. B GOSWAMI | GA, ASSAM |
| 11 | WITH WP(C)/1384/2019 | SHYAMAL CH. ROY Versus THE STATE OF ASSAM AND 4 ORS | MR. B GOSWAMI MR. D BORAH MR. A K BARUAH MR A CHOUDHURY MR. N MAHAJAN | GA, ASSAM |
| 12 | WP(C)/2247/2020 FIXED | MUNNA BASFOR Versus THE STATE OF ASSAM AND 3 ORS | MS. D GHOSH MS N DEKA MR SAURADEEP DEY | GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4) |
| 13 | WP(C)/906/2021 | SILPIKA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS | MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS | GA, ASSAM SC, P H E |
| 14 | WP(C)/3837/2021 B/O | ANIL KUMAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS. | MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER MR. R. ALI MS. N DUTTA | SC, AG SC, IRRIGATION |
| 15 | WP(C)/5975/2021 | LUKU KALITA Versus THE STATE OF ASSAM AND 4 ORS | DR G J SHARMA MR. S K GOSWAMI MR. N BARMAN MS B BORA | GA, ASSAM MR. P N GOSWAMI (SC,APDCL) |
| 16 | WP(C)/6119/2021 | KANAK DEKA Versus THE STATE OF ASSAM AND 5 ORS | DR. R SARMAH MS. M PAUL | GA, ASSAM MR. T C CHUTIA MR. A HASSAN (SC,AG) |
| 17 | WP(C)/7204/2021 | BIMAL HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS | MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM | GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY |
| 18 | WP(C)/3411/2022 WITH WP(C)/2837/2018 (D/O) | PRAKASH JYOTI BORAH AND 23 ORS. Versus THE STATE OF ASSAM AND ANR. | MR B SINHA MR D K DEY | GA, ASSAM M KATAKY |
| 19 | WP(C)/4940/2022 | MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS. | MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA | GA, ASSAM MR. B CHAKRABORTY, SC, AG SC, FINANCE |
| 20 | WP(C)/217/2023 | RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS | MR. J KALITA MS. S. KAR | SC, FOREST |
| 21 | WP(C)/2354/2023 WITH SEPERATE COURT FILE | UJJAL GOSWAMI AND 89 ORS Versus THE STATE OF ASSAM AND 62 ORS | MR. A DEKA MR. A DEKA MR. S BORTHAKUR | GA, ASSAM |
| 22 | WITH I.A.(Civil)/1856/2023 in WP(C)/2354/2023 | UJJAL GOSWAMI AND 89 ORS Versus THE STATE OF ASSAM AND 24 ORS | MR. S BORTHAKUR | GA, ASSAM |
| 22 | WP(C)/3919/2023 | MITALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS | MR. S R GOGOI C. SARMAH | SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE |
| 23 | WITH I.A.(Civil)/2096/2024 in WP(C)/3919/2023 | MITALI SAIKIA, Versus THE STATE OF ASSAM AND 7 ORS | MR. S R GOGOI | GA, ASSAM |
| 23 | WP(C)/4288/2023 | INDRAJIT RAJKHOWA AND 7 ORS Versus THE UNION OF INDIA AND 8 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA | MS. B SARMA DY.S.G.I. |
| 24 | WP(C)/4292/2023 | NAZMUL HOQUE BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 3 ORS. | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | SC, P AND R.D. |

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| 25 | WP(C)/4785/2023 B/O | PRAFULLA SARMAH BARUAH Versus THE ASSAM POWER DISTRIBUTION COMPNY LTD AND 4 ORS | MR. R SARMA MS. S D SAIKIA | SC, APDCL |
| 26 | WP(C)/5099/2023 | MANOSHI BORAH Versus THE STATE OF ASSAM AND 2 ORS | MR G BORDOLOI MS. J BURAGOHAIN MR. A METO | SC, HEALTH |
| 27 | WP(C)/5621/2023 | AMARJYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS | MR. N J KHATANIAR MR. J SINGH MS. S DUTTA P BORAH | GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH |
| 28 | WITH WP(C)/5612/2023 | RANJITA SHARMA Versus THE STATE OF ASSAM AND 4 ORS | MR. N J KHATANIAR P BORAH MS. S DUTTA | GA, ASSAM SC, TRANSPORT SC, HEALTH SC, G U |
| 29 | WITH WP(C)/5617/2023 | PRANITA DEVI Versus THE STATE OF ASSAM AND 4 ORS | MR. S K ROY MR. J SINGH MS. S DUTTA P BORAH | SC, HIGHER EDU GA, ASSAM MR R M DAS (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U |
| 30 | WITH WP(C)/5623/2023 | POLEN BARMAN Versus THE STATE OF ASSAM AND 4 ORS | MR. N J KHATANIAR MR. J SINGH P BORAH | GA, ASSAM MR R M DAS(R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH |
| 31 | WITH WP(C)/5625/2023 | RAICHUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR. S K ROY MR. S K ROY MR. J SINGH MS. S DUTTA P BORAH | SC, HIGHER EDU GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U |
| 32 | WITH WP(C)/5630/2023 | PRASANNA BHAGABATI Versus THE STATE OF ASSAM AND 4 ORS | MR. N J KHATANIAR MR. J SINGH MS. S DUTTA P BORAH | GA, ASSAM MR R M DAS (R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH SC, IRRIGATION |
| 33 | WITH WP(C)/5639/2023 | JIBANJYOTI HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS | MR. N J KHATANIAR MR. J SINGH MS. S DUTTA P BORAH | GA, ASSAM SC, A.H and V. DEPT. SC, G U SC, HEALTH |
| 34 | WITH WP(C)/5642/2023 | PRIYALATA CHETIA Versus THE STATE OF ASSAM AND 4 ORS | MR. N J KHATANIAR MR. J SINGH MS. S DUTTA P BORAH | GA, ASSAM SC, G U SC, HEALTH SC, PWD |
| 35 | WITH WP(C)/5648/2023 | JINU GOGOI Versus THE STATE OF ASSAM AND 4 ORS | MR. S K ROY MR. J SINGH MS. S DUTTA P BORAH | SC, HIGHER EDU GA, ASSAM MR R M DAS MS. D BORAH SC, HEALTH SC, G U |

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| 36 | WITH WP(C)/5650/2023 | SIBEN CHANDRA NATH Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY | GA, ASSAM MR. D BORA SC, GMCH Mr. C SARMA SC, HEALTH |
| 37 | WP(C)/293/2024 | ATUL TIMUNG Versus THE STATE OF ASSAM AND 2 ORS | MR. K SARMA MR. S BORUAH | GA, ASSAM MR B GOGOI (SC, GAD) |
| 38 | WP(C)/713/2024 | ASHOK SARKAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS | MR. S K DAS MR D BARMAN MR A I TALUKDAR | SC, APDCL |
| 39 | WP(C)/1643/2024 | PRANJIT DAS Versus THE STATE OF ASSAM AND 4 ORS | MR P R SARMA MR D MEDHI | GA, ASSAM SC, P H E |
| 40 | WP(C)/1644/2024 | JONALI DAS Versus THE STATE OF ASSAM AND 4 ORS | MR P R SARMA MR D MEDHI | GA, ASSAM SC, P H E |
| 41 | WP(C)/2957/2024 | MUSLEH UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS | MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN | GA, ASSAM SC, PWD |
| ORDERS | | | | |
| 42 | MACApp./344/2022 | ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF GOMA DHAR HER LEGAL HEIRS 1.(1) SMTI NEHA DHAR and 2 ORS, | MR. S DUTTA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA | MR. S DAS MR. S DAS MS.D BARUAH(R-1) MR.N BARUAH(R-1) MS.R T DAS(R-1) MR.H GOGOI(R-1) |
| 43 | Cont.Cas(C)/363/2022 FIXED | DR. BASANTA LASKAR Versus SIDDHARTH SINGH AND ANR | PETITIONER IN PERSON | MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE |
| 44 | MACApp./31/2023 WITH LCR | ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus ANITA BORA AND 3 ORS. | MR. R GOSWAMI MS. P BORTHAKUR | MR. K K DUTTA (R-1,2) |
| 45 | I.A.(Civil)/761/2023 in MACApp./1876/2023 | SADIQUL HUSSAIN Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED ULUBARI AND 4 ORS | MR. K K DEY MR I AHMED MR V K BAROOAH | MR. A J SAIKIA(R-1) MR. S. PEGU(R-1) |
| | WITH MACApp./1876/2023 (Filing Number) | SADIQUL HUSSAIN Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED ULUBARI AND 4 ORS . H | MR V K BAROOAH | |
| 46 | I.A.(Civil)/2445/2023 in MACApp./8991/2023 | PUTUL PAUL @ BAKUL PAUL Versus M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 3 ORS. | MR N BARMAN | G UDDIN (r-2,3) MR. R GOSWAMI (R-1,3) MR. A UDDIN (r-2,3) MS. M SAIKIA (R-1,3) MS. P BORTHAKUR (R-1,3) P ADHIKARI (r-2,3) |
| | WITH MACApp./8991/2023 (Filing Number) | PUTUL PAUL @ BAKUL PAUL Versus M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD AND 3 ORS A | MR N BARMAN | |
| 47 | I.A.(Civil)/3282/2023 in MACApp./11476/2023 | NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS. | MR SISHIR DUTTA MR S DUTTA | MR. N. DEBNATH (R-1 to 3) |

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| | WITH MACApp./11476/2023 (Filing Number) | NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS. B | MR SISHIR DUTTA | |
| | WITH I.A.(Civil)/11478/2023 (Filing Number) | NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS. B | MR SISHIR DUTTA | |
| 48 | I.A.(Civil)/3287/2023 in MACApp./6455/2023 | KAJAL BHANU AND 7 ORS. Versus CIRCLE OFFICER AND 3 ORS. | MR. S ISLAM MR A HAWARI | MR. R GOSWAMI (R- 2) DR. N BAROOAH(R- 2) MS N DEVI(R- 2) MS S DAS(R- 2) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| | WITH MACApp./6455/2023 (Filing Number) | KAJAL BHANU AND Versus CIRCLE OFFICER AND 3 ORS. E | MR. S ISLAM | |
| 49 | I.A.(Civil)/3310/2023 in WP(C)/7691/2022 | THE UNION OF INDIA AND 4 ORS Versus FORCE NO. 034500116 CT/GD PHUKAN DEORI | DY.S.G.I. | MR. R MAZUMDAR MRS P RAI MR. R DEKA |
| | WITH WP(C)/7691/2022 | FORCE NO. 034500116 CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 4 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA | DY.S.G.I. |
| 50 | WITH WP(C)/688/2023 | CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 6 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA | MRS S BARUAH DY.S.G.I. GA, AP |
| 51 | WP(C)/3672/2023 | RAHUL AMEEN @ GOLAM ROHUL AMEEN MOTTAQUEE Versus THE STATE OF ASSAM AND 2 ORS | MR. A K PURKAYASTHA MR. A K PURKAYASTHA PETITIONER IN PERSON | MR. R GOSWAMI (R- 4) DR. N BAROOAH (R- 4) MS N DEVI (R- 4) MS S DAS (R- 4) SC, NHM SC, HEALTH |
| 52 | I.A.(Civil)/3693/2023 in MACApp./13347/2023 | NATIONAL INSURANCE COMPANY LTD. Versus DIPANKAR DAS AND 2 ORS. | MRS L SHARMA MR. K K BHATTA | MR. S C BISWAS(R-1) MS. U NANDA(R-2,3) MS A BORAH(R-1,) MS. J GHOSH(R-2,3) |
| | WITH MACApp./13347/2023 (Filing Number) | NATIONAL INSURANCE COMPANY LTD. Versus DIPANKAR DAS AND 2 ORS. H | MR. K K BHATTA | |
| | WITH I.A.(Civil)/13350/2023 (Filing Number) | NATIONAL INSURANCE COMPANY LTD. Versus DIPANKAR DAS AND 2 ORS. H | MR. K K BHATTA | |
| 53 | I.A.(Civil)/51/2024 in MACApp./13082/2023 | TABIBAR RAHMAN Versus THE CHOLA M.S. GENERAL INSURANCE COMPANY LIMITED AND 2 ORS. | MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN | |
| | WITH MACApp./13082/2023 (Filing Number) | TABIBAR RAHMAN Versus THE CHOLA M.S. GENERAL INSURANCE COMPANY LIMITED AND 2 ORS. E | MR N AHMED | |
| 54 | I.A.(Civil)/139/2024 in MACApp./5/2024 | SOVA SINHA Versus RAJU BASUMATARI AND ANR. | MR. A R AGARWALA MR R J GOSWAMI MR ADITYA AGARWALA | MRS. S ROY (r-2) |

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| | WITH MACApp./5/2024 (Filing Number) | SOVA SINHA Versus RAJU BASUMATARI AND ANR F | MR. A R AGARWALA | |
| 55 | Cont.Cas(C)/148/2024 | KISHOR KUMAR KANOO AND 10 ORS. Versus DIGANTA BARUAH | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | |
| 56 | I.A.(Civil)/256/2024 in MACApp./14793/2023 | NILAMBAR HAJONG Versus REBATI DAS AND ANR. | MR. R PHUKAN | |
| | WITH MACApp./14793/2023 (Filing Number) | NILAMBAR HAJONG Versus REBATI DAS AND ANR. A | MR. R PHUKAN | |
| 57 | I.A.(Civil)/377/2024 in MACApp./12777/2023 | UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus FATEMA KHATUN AND 2 ORS. | MR. R GOSWAMI | |
| | WITH MACApp./12777/2023 (Filing Number) | UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus FATEMA KHATUN AND 2 ORS. A | MR. R GOSWAMI | |
| | WITH I.A.(Civil)/14523/2023 (Filing Number) | UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus FATEMA KHATUN AND 2 ORS. A | MR. R GOSWAMI | |
| 58 | I.A.(Civil)/796/2024 in MACApp./15921/2023 | NATIONAL INSURANCE COMPANY LIMITED Versus SOMA SEN GUPTA AND 2 ORS. | MRS. S ROY MS F N ZAMAN | MR. M MORE (R-1) MR. N D SARMA (R-1) A RAHMAN (R-1) |
| | WITH MACApp./15921/2023 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus SOMA SEN GUPTA AND2 ORS. F | MRS. S ROY | |
| | WITH I.A.(Civil)/461/2024 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus SOMA SEN GUPTA AND2 ORS. F | MRS. S ROY | |
| 59 | I.A.(Civil)/954/2024 in MACApp./3394/2024 | SANOWAR HUSSAIN Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS. | MR. A R AGARWALA MR ADITYA AGARWALA | MR. R C PAUL (R- 1) MR. D M NATH(R-2) |
| | WITH MACApp./3394/2024 (Filing Number) | SANOWAR HUSSAIN Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS F | MR. A R AGARWALA | |
| 60 | I.A.(Civil)/1012/2024 in WP(C)/4817/2022 | PRABHAT CHANDRA DOLOI AND 8 ORS Versus THE STATE OF ASSAM AND ORS. H | MR. J C CHAUDHURY MR. S M SARMA | GA, ASSAM |
| | WITH WP(C)/4817/2022 | PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. J C CHAUDHURY MR. S M SARMA | GA, ASSAM |
| 61 | I.A.(Civil)/1545/2024 in Cont.Cas(C)/313/2022 | ON THE DEATH OF RAJEN BORO AND ORS Versus SMTI. ANAMIKA TAMULI | MR P S RAJA MR P S RAJA | |
| | WITH Cont.Cas(C)/313/2022 | RAJEN BORO Versus SMTI. ANAMIKA TAMULI | MR. A BHATTACHARYYA MR P S RAJA | MRS. R S DEURI MS T WAPANGLA MR D KALITA |

WITH
[I.A.\(Civil\)/1543/2024](#)
in Cont.Cas(C)/313/2022

ON THE DEATH OF RAJEN BORO,
Versus
SMTI. ANAMIKA TAMULI,

MR. A BHATTACHARYYA
MR P S RAJA
MR B SARMAH

WITH
[I.A.\(Civil\)/1544/2024](#)
in Cont.Cas(C)/313/2022

ON THE DEATH OF RAJEN BORO
Versus
SMTI. ANAMIKA TAMULI

MR. A BHATTACHARYYA
MR P S RAJA
MR B SARMA

62 [I.A.\(Civil\)/1915/2024](#)
WITH LCR 2 FILES
(PHOTOCOPIES)
in MACApp./231/2021

HIMANI DAS AND ANR
Versus
NATIONAL INSURANCE COMPANY
LIMITED AND ANR

MR A HAWARI
MR A HAWARI
MS. R D MOZUMDAR

WITH
[MACApp./231/2021](#)

NATIONAL INSURANCE COMPANY
LIMITED
Versus
HIMANI DAS AND 2 ORS.

MS. R D MOZUMDAR
MR. S P SHARMA
MS. C MOZUMDAR
MR. S ISLAM (R-1,2)
MR A HAWARI (R-1,2)

63 [I.A.\(Civil\)/1916/2024](#)
in MACApp./295/2024

SBI GENERAL INSURANCE COMPANY
LTD.
Versus
DULUMONI LAHON AND 4 ORS

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

WITH
[MACApp./295/2024](#)

SBI GENERAL INSURANCE COMPANY
LTD.
Versus
DULUMONI LAHON AND 4 ORS.

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR
MR. S C BISWAS (R- 1, 2)
MR. P S BISWAS (R- 1, 2)
MS. R DEVI (R- 1, 2)

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
| 14) | MR H BARUAH | 07-08-2024 | To | 14-08-2024 |
| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|--|--|---|--|
| DELIVERY OF ORDER | | | | |
| 1 | WP(C)/7979/2018 BY SLIP | NILOTPAL RABHA AND ANR. Versus THE UNION OF INDIA AND 2 ORS. | MR. S R RABHA MR. R BAISHYA | MR H GUPTA (C.G.C., R1-R3) SC, C G S C |
| ORDER NO STEPS | | | | |
| 2 | WP(C)/1246/2021 | NEHARUN NESA AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. S ISLAM MR F K R AHMED | GA, ASSAM |
| 3 | WP(C)/81/2022 | FULBAR HUSSAIN Versus THE UNION OF INDIA AND 8 ORS | MRS A BUJARBARUAH Mr M U Ahmed MR F HAQUE MS N DAS | GA, ASSAM MR. M HUSSAIN (r-8) MR A K DAS (r-8) SC, CBI ASSTT.S.G.I. |
| 4 | WP(C)/7719/2022 | MUGHAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS | MR. R ISLAM MR T T MONI | GA, ASSAM MD H R AHMED (r-8) MR S ISLAM (r-8) SC, P H E SC, REVENUE |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 5 | I.A.(Civil)/2073/2024 WITH OFFICE NOTE, FIXED in WP(C)/4185/2023 | PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS. | PETITIONER IN PERSON PETITIONER IN PERSON | SC, IRRIGATION |
| | WITH WP(C)/4185/2023 | PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS. | PETITIONER IN PERSON | MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION |
| | WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023 | PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS. | PETITIONER IN PERSON | SC, IRRIGATION |
| 6 | WITH WP(C)/6431/2023 | PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS | MR. P K BHATTACHARJEE | MR D MAHANTA (r-7) SC, IRRIGATION |

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| 7 | I.A.(Civil)/2349/2024 in Cont.Cas(C)/29/2024 | SAMRAT DAS, Versus SRI AJIT KUMAR SARMAH, ACS. | MR A HUSSAIN | |
| | WITH Cont.Cas(C)/29/2024 | SAMRAT DAS Versus GYANENDRA DEV TRIPATHI, IAS AND 3 ORS | MR. B K SEN MR F HAQUE | MR. D SAIKIA (R-3) MS. N BORDOLOI (R-3) |
| <u>ADMISSION</u> | | | | |
| 8 | WP(C)/7535/2023 PART-HEARD | MAHIMA KHATUN AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 12 ORS | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MD A RAHMAN | GA, ASSAM SC, HEALTH AND F W SC, REVENUE |
| 9 | WP(C)/1587/2016 FIXED | BIKASH PARASHAR Versus THE ASSAM STATE HOUSING BOARD and ANR. | MR.R DE MR.R J SARMA | MR.D HAZARIKA(R-1) MR.C GOSWAMI R-1 |
| 10 | WP(C)/3924/2016 FIXED | SRI DHARMENDRA CHETIA 12 ORS Versus THE NORTH EAST FRONTIER RAILWAYand 6 ORS | MR. PARAG J SAIKIA | MR. S C BISWAS MR. S C BISWAS MR. P S BISWAS SC, RAILWAY |
| 11 | WP(C)/4538/2016 BY SLIP | THE JOREHAUT TEA LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR. | MR.S K KEJRIWAL MRSS KEJRIWAL | MR.N J DUTTA SC, APDCL MR. P N GOSWAMI |
| | WITH WP(C)/3977/2016 | SATYANARAYAN TEA CO P LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR | MR.S K KEJRIWAL MRS S KEJRIWAL | SC, APDCL MR. P N GOSWAMI |
| 13 | WP(C)/5812/2016 | M/S WESTERN CARRIERS INDIA PVT. LTD. Versus THE UNION OF INDIA and 7 ORS | MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA | MR.A K SARKAR(SC, NF RLY) |
| 14 | WP(C)/3173/2017 FIXED | TAPAN CHANDRA RAY and ANR. Versus THE STATE OF ASSAM and 7 ORS. | MR. S C BISWAS MR. I HUSSAIN MR. R DE MS. J BORAH | GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR. S P CHOUDHURY SC, BTC SC, FOREST AND ENVIRONMENT DEPARTMENT |
| 15 | WP(C)/7750/2018 | CHUMI GOSWAMI Versus STATE BANK OF INDIA AND 4 ORS. | MR. S C BISWAS MR. RAJARSHEE DE MS A DAS MR. F A HASSAN | MR H BURAGOHAIN (R4) MR S S SHARMA (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MR. R GOSWAMI (R5) DR. B N GOGOI (R1-R3) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5) |
| 16 | WP(C)/7944/2018 | SURESH PRASAD Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS. | MR. K D SARMA | MR. R DE (R5) SC, APDCL MS. D DEVI (R5) |
| 17 | WP(C)/200/2019 FIXED | VARUN AGARWAL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA | GA, ASSAM SC, REVENUE |

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| 18 | WP(C)/1795/2019 FIXED | SMT. BIMALA DEVI SAHEWALLA Versus THE STATE OF ASSAM AND 3 ORS. | MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA | MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD) |
| | WITH I.A.(Civil)/1780/2019 in WP(C)/1795/2019 | | | |
| | WITH | | | |
| 19 | Cont.Cas(C)/426/2020 | KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA AND 3 ORS | MR H BURAGOHAIN MR. A C BURAGOHAIN | GA, ASSAM MR. A CHETIA MD. ASLAM |
| 20 | WP(C)/2718/2019 | ABANI DAS Versus THE STATE OF ASSAM AND 3 ORS. | MR. A SARMA MR. K KALITA MR E SHITIRI | MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA |
| 21 | WP(C)/3590/2019 | BARBARI UNNYAN SAMITY AND 6 ORS. Versus M/S. BRAHMAPUTRA BUSINESS PVT. LTD. AND 6 ORS. | MR. P K DAS MS. B DAS | MRS. D DAS BARMAN (GA, ASSAM) GA, ASSAM MR. B. CHOUDHURY MR. S. BORA MR. B. GOGOI SC, GMC SC, GDD |
| 22 | WP(C)/4970/2019 | 98 HAJIPARA GAON PANCHAYAT JOB CARDS SRAMIK SANTHA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS S DAS | SC, P AND R.D. GA, ASSAM |
| 23 | WP(C)/5932/2019 WITH WP(C)/5768/2019 (D/O) | SIBU PRADHAN Versus THE STATE OF ASSAM AND 4 ORS. | MR. P J SAIKIA MS. M KECHII | GA, ASSAM SC, REVENUE |
| 24 | WP(C)/6422/2019 | CHANDRA KUMARI SURKI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR H K GOGOI MR. S P UPADHYAYA | GA, ASSAM |
| 25 | WP(C)/6444/2019 | GAJENDRA MISHRA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. D BORAH MR. R BORA MR. R DOWARAH | SC, FOREST SC, KARBI ANGLONG SC, FINANCE |
| 26 | WP(C)/6829/2019 | ANANTA LAL YADAV AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS. | MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM | MR. B C PATHAK MR. B PATHAK MR. R THADANI ASSTT.S.G.I. SC, BSNL |
| 27 | WP(C)/6875/2019 | NIKHIL CHANDRA DEV NATH AND 25 ORS. Versus UNION OF INDIA AND 6 ORS | MR A DASGUPTA MS B DAS MR B DAS | GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE |
| 28 | WP(C)/8722/2019 | ANANDA BORO AND 84 ORS. Versus THE UNION OF INDIA AND 5 ORS | MS F AHMED MR. S A AHMED MS M GOGOI MRS. P PHUKAN | GA, ASSAM SC, BTC ASSTT.S.G.I. SC, REVENUE |
| 29 | WP(C)/5229/2020 | HAJERA BEGUM Versus THE STATE OF ASSAM AND 4 ORS | MR. M A SHEIKH MD. S Z B AKLAS MR. M HUSSAIN MR. P K MUNIR MR. N H BARBHUIYA MR A RAHMAN MS N J BEGUM | GA, ASSAM MR. M U MONDAL (r-5) MS. N NASRIN (r-5) MD. I H KHAN (r-5) MR K ISLAM (r-5) |
| 30 | WP(C)/3877/2021 | M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS. | MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA | MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI |

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| 31 | WP(C)/5442/2021 | AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 31 ORS | MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA | GA, ASSAM ASSTT.S.G.I. |
| 32 | WP(C)/5464/2021 WITH LCR | DEOKI BERIA Versus THE ASSAM BOARD OF REVENUE AND 2 ORS | S N SARMA MR. S K KEJRIWAL MR. R ALI MR. K KALITA | SC, REVENUE |
| 33 | WP(C)/5539/2021 | SMTI. ANURADHA BARMAN Versus THE UNION OF INDIA AND 4 ORS | MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND SC, REVENUE | GA, ASSAM MRS. A GAYAN (C.G.C.) ASSTT.S.G.I. |
| 34 | WP(C)/7257/2021 | FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. M J BARUAH MS B MAJUMDER MS M NEOG | MR. J M GOGOI (R-5) SC, GMC SC, GDD |
| 35 | WITH WP(C)/2551/2019 | NAZRA AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS. | MR. M J BARUAH | MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC |
| 36 | WITH WP(C)/4438/2020 | NUREJA BEGUM AND 2 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS. | MR. M J BARUAH | SC, GMC |
| 37 | WP(C)/232/2022 | RINA PHUKON Versus THE STATE OF ASSAM AND 14 ORS. | MR R DHAR MR B C MUCHAHARY MR. N N UPADHAYA | MR. A R BHUYAN (R-6) GA, ASSAM MS. P BHATTACHARYA (r-15) MR. M A I HUSSAIN (R-6) MR. A BORUA (r-15) MR T GOGOI (r-15) |
| 38 | WITH WP(C)/709/2022 | RINA PHUKON Versus THE STATE OF ASSAM AND 5 ORS | MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY | MR. A R BHUYAN (R-5) GA, ASSAM MS. P BHATTACHARYA (r-6) MR. M A I HUSSAIN (R-5) MR. A BORUA (r-6) MR T GOGOI (r-6) |
| 39 | WP(C)/2963/2022 | RAMAN AGARWAL Versus THE STATE OF ASSAM AND 5 ORS | MR. P DEKA MR. A CHETIA MS. S KATAKEY | GA, ASSAM |
| 40 | WP(C)/5379/2022 | ROBIN SAIKIA @ MANORANJAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS | MR. R ALI M KALITA MR M BORO | SC, APDCL R SARMAH (R-6) MR. A KHOUND (R-6) |
| 41 | WP(C)/1332/2023 FIXED | RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS. | MR. A H M R CHOUDHURY | SC, WATER RESOURCE SC, FOREST SC, FINANCE |
| 42 | WITH WP(C)/913/2023 | RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS | MR. A H M R CHOUDHURY | GA, ASSAM SC, PWD MRS. P B BHATTACHARJEE SC, FOREST |
| 43 | WP(C)/2116/2023 | M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS. | MR. A SARMA MR J P CHAUHAN | SC, P AND R.D. GA, ASSAM SC, BTC |
| 44 | WP(C)/2220/2023 | RISHI GUPTA Versus THE STATE OF ASSAM AND 12 ORS | MR. A GOYAL MR. A CHOUDHURY MR. P DAS | GA, ASSAM SC, AG MR. S K MEDHI (r-11) SC, FINANCE SC, PWD |

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| 45 | WP(C)/2224/2023 | MUKAND INFRASTRUCTURE PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 8 ORS | MR. A GOYAL MR. A CHOUDHURY MR. P DAS | GA, ASSAM |
| 46 | WP(C)/5995/2023 | ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS | MR. M R KHANDAKAR | GA, ASSAM SC, REVENUE |
| 47 | WP(C)/6576/2023 FIXED | MONJURUL ISLAM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | GA, ASSAM |
| ORDERS | | | | |
| 48 | WP(C)/3344/2016 | MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS | MR.P SARMAH MR.D DAS | MR.H BURAGOHAJN SC, PWD ROADS |
| | WITH I.A.(Civil)/442/2016 in WP(C)/3344/2016 | MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS | MR.P SARMAH MR.D DAS | MR.H BURAGOHAJN SC, PWD ROADS |
| 49 | WP(C)/395/2016 | MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS | MR.P SARMAH MR.D DAS | MR.H BURAGOHAJN SC, PWD (ROADS) |
| 50 | I.A.(Civil)/2744/2017 FIXED in WP(C)/7362/2013 | ABDUS SALAM Versus THE STATE OF ASSAM AND 9 ORS | MR.A M KHAN | GA, ASSAM MR. A ROY, SC, PNRD MD.S ISLAM MR.A CHOUDHURY |
| | WITH WP(C)/7362/2013 | ABDUS SALAM Versus THE STATE OF ASSAM AND 8 ORS | MR.J AHMED MR.S DAS MR.A M KHAN MS.S KALITA MR.M ANSARI MR.A HOQUE | GA, ASSAM MR.B HUSSAIN MR. A ROY, SC, P & RD MD.S ISLAM MR.A CHOUDHURY MS.M KONCH |
| 51 | WP(C)/2752/2019 | DINABANDHU NATH Versus THE STATE OF ASSAM AND 8 ORS. | MR. D K SARMAH MS. A TALUKDAR | GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI |
| 52 | WITH WP(C)/300/2019 | DINABANDHU NATH Versus THE STATE OF ASSAM AND 7 ORS. | MR. D K SARMAH MS. A TALUKDAR | GA, ASSAM MR. A C SARMA (R7,R8) MR. B HALDAR (R7,R8) MR G BHARADWAJ (R7,R8) |
| 53 | WP(C)/6876/2019 | SUDHIR ROY Versus THE UNION CO-OPERATIVE BANK LTD. AND 2 ORS. | MR B KAKATI | |
| 54 | WP(C)/2912/2020 | SABINA YASMIN Versus THE STATE OF ASSAM | ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. M A LASKAR | SC, ELEM. EDU |
| 55 | Cont.Cas(C)/776/2022 FIXED | PADUMI BHUYAN AND 3 ORS Versus KEERTHI JALLI | MR A CHOUDHURY MR. R Deka S I AKAND | |
| 56 | Cont.Cas(C)/487/2023 | RANJIT DAS Versus M H CHOUDHURY | MR. S BANIK MR. D. BORAH | |
| 57 | Cont.Cas(C)/557/2023 | SHRI BASDEO Versus PAPU GOGOI | MR. S P ROY JYOTISH DAS MS P DEY | MR H GUPTA MR. K PRASAD MR Y. BARBHUIYA |
| 58 | WP(C)/6415/2023 | HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 12 ORS | MR. S BANIK MR M CHETIA MR A RASHID MR. K ISLAM | GA, ASSAM SC, P H E |

HEARING

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 6) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |
| 7) | MS. B CHOWDHURY | 07-08-2024 | To | 16-08-2024 |
| 8) | MR D K DAS | 12-08-2024 | To | 16-08-2024 |
| 9) | MRS M D CHOWDHURY | 06-08-2024 | To | 14-08-2024 |
| 10) | MRS. U CHAKRABORTY | 08-08-2024 | To | 22-08-2024 |
| 11) | MR. B K JAIN | 09-08-2024 | To | 16-08-2024 |
| 12) | MR H MAURYA | 09-08-2024 | To | 16-08-2024 |
| 13) | MR. B CHOUDHURY | 08-08-2024 | To | 17-08-2024 |
| 14) | MR H BARUAH | 07-08-2024 | To | 14-08-2024 |
| 15) | MR R GOENKA | 07-08-2024 | To | 23-08-2024 |
| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--------------|---------------------|---------------------|
|--------------------|--------------|---------------------|---------------------|

HEARING

| | | | | |
|---|--|---|--|--|
| 1 | WP(C)/9219/2019 PART-HEARD, FIXED | CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS. | DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA | MR. B C PATHAK MR. R K D CHOUDHURY MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7) |
|---|--|---|--|--|

LEAVE NOTE OF ADVOCATES FOR 12/08/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 3) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 4) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 5) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
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| 16) | MS. A BHATTACHARYYA | 12-08-2024 | To | 30-08-2024 |
| 17) | MR. S K SAHARIAH | 09-08-2024 | To | 22-08-2024 |